

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/12/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBA/0000017/2021	PARAM PREMAMAYA PURUSOTTAM TRUST VS STRIDE HOSPITAL PRIVATE LIMITED	AJODHYA RANJAN DASH VS	// ()
2	ARBP/0000069/2021	EMCURE PHARMACEUTICALS L.T.D VS MANAGING DIRECTOR, ODISHA STATE MEDICAL CORPORATION.	KAMAL BEHARI PANDA VS	// ()
3	BLAPL/0010713/2021	CHINU@ DEEPAK KUMAR SETHY VS STATE OF ODISHA	DEEPAK KU. SAHOO VS	PATTAMUNDAI /254 /2021 ()
4	BLAPL/0010714/2021	BABU@ SUVENDRA SWAIN VS STATE OF ODISHA	SARADA PRASAD DASH VS	BALIKUDA /299 /2021 ()
5	BLAPL/0010715/2021	PITAMBAR MARANDI VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KARANJIA /188 /2020 ()
6	BLAPL/0010716/2021	JASABANTA RAITA@ JASHABANTA RAITA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	//0 ()
7	BLAPL/0010717/2021	DEEPU @ DEEPAK MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJKANIKA /360 /2021 ()
8	BLAPL/0010718/2021	SARAT NAIK VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	KINJIRKELA /28 /2018 ()
9	BLAPL/0010719/2021	PINTU KULDEEP VS STATE OF ODISHA	MANORANJAN ACHARYA VS	SUNABEDA /141 /2021 ()
10	BLAPL/0010720/2021	ATAULLA KHAN@ BUNTY VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK TOWN /419 /2021 ()
11	BLAPL/0010721/2021	MITU MAJHI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	PADMAPUR /11 /2019 ()

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12	BLAPL/0010722/2021	NARAYAN JENA VS STATE OF ODISHA	AMITAV TRIPATHY VS	//0 () //
13	BLAPL/0010723/2021	CHANDAN GOCHHAYAT VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	DHAMNAGAR /241 /2020 () //
14	BLAPL/0010724/2021	BIJU @ BIJAY DAS VS STATE OF ODISHA	SAMVIT MOHANTY VS	BALIKUDA /262 /2021 () //
15	BLAPL/0010725/2021	SAMA KABASI @ KAWASI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MATHILI /48 /2018 () //
16	BLAPL/0010726/2021	RAJENDRA BEHERA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (1) VS	//0 () //
17	BLAPL/0010727/2021	DILLIP KUMAR SENDHA@ LIPUN SENDHA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	TUMUSINGA /59 /2018 () //
18	BLAPL/0010728/2021	VIJAY BHAN VS UNION OF INDIA (NCB)	JUGALA KISHORE PANDA VS	//0 () //
19	BLAPL/0010729/2021	KARTIKA NAYAK @ TILU VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /202 /2021 () //
20	BLAPL/0010730/2021	KARAN BAGH VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /102 /2021 () //
21	BLAPL/0010731/2021	BHISMA KHARA VS STATE OF ODISHA	ASIT KU. JENA VS	ORKEL /207 /2021 () //
22	BLAPL/0010732/2021	URDHAP GUNTHA VS STATE OF ODISHA	ASIT KU JENA VS	MATHILI /182 /2021 () //
23	BLAPL/0010733/2021	RAKESH KUMAR JENA@ KANHA	AMLAN SHAKTI PAUL	SPL.TASK FORCE /25 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0010734/2021	RAJENDRA PRASAD SINGH	ANJAN KUMAR BISWAL	CHANDUA /105 /2021
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0010735/2021	LAJARA MALLICK	MAHES DAS	//0
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0010736/2021	JABDU BAGARTY	AMITAV TRIPATHY	SAINTALA /133 /2021
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0010737/2021	SRINIBASH MUKHI@ TEMPO	SURYAKANTA DWIBEDI	BIRMAHARAJPUR /3 /2021
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0010738/2021	MANAS KUMAR JENA @ RAJU	AMULYA RATNA PANDA	BALASORE SADAR /262 /2021
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0010739/2021	PINKU NAYAK @ GOBINDA CHANDRA NAIK	AMULYA RATNA PANDA	PHIRINGIA /132 /2021
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0010740/2021	JAYANTA SETH	SARADA PRASAD DASH	GOVINDPUR /42 /2010
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0010741/2021	TELEM KANA	SUSANTA KUMAR TRIPATHY	MOTU /29 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0010742/2021	RAJESH BHUYAN	SOUBHAGYA KUMAR DASH	RAYAGADA /69 /2021
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0010743/2021	NIRANJAN BARIK	DEEPAK KUMAR DAS	ODAGAON /67 /2021
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0010744/2021	MATIA @ SAMBIT BURMA	SUSANTA KUMAR BARAL	ATHGARH /231 /2021
		VS	VS	()

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35	BLAPL/0010745/2021	STATE OF ODISHA AMIT KUMAR VS	SUKANTA KU. DALAI VS	// EOW,BHUBANESWAR /14 /2021 ()
36	BLAPL/0010746/2021	STATE OF ODISHA RAMPRASAD BAG VS	JAGABANDHU SAHU VS	// LOISINGHA(BOLANGIR) /175 /2021 ()
37	BLAPL/0010747/2021	STATE OF ODISHA BISWAJIT MAJHI VS	SANGRAM KUMAR DAS VS	// LAHUNIPADA /149 /2021 ()
38	BLAPL/0010748/2021	STATE OF ODISHA BABU SIAI@ BABU SIA VS	S.S.RAY 2 VS	// HINJILI (ASKA) /257 /2021 ()
39	BLAPL/0010749/2021	STATE OF ODISHA CHANDAN KUMAR NAYAK VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /277 /2021 ()
40	BLAPL/0010750/2021	STATE OF ODISHA RAMPAL SINGH VS	AMULYA RATNA PANDA VS	// MACHHKUND /27 /2021 ()
41	BLAPL/0010751/2021	STATE OF ODISHA MADAN KHATUA VS	JAYANTA KUMAR MAJHI VS	// CHANDIPUR /90 /2021 ()
42	BLAPL/0010752/2021	STATE OF ODISHA ARBIN @ ARBIND TIRKEY VS	SOUMYA RANJAN DAS VS	// RAJGANGPUR /347 /2021 ()
43	BLAPL/0010753/2021	STATE OF ODISHA SUBASH HEMBRAM @ SUBASH CHANDRA HEMBRAM VS	MARTHA SARATHI DAS VS	// //0 ()
44	BLAPL/0010754/2021	STATE OF ODISHA PANDA@ JAYANARAYAN JENA VS	ANANTA NARAYAN PATTANAYAK VS	// BADAMBADI /143 /2021 ()
45	BLAPL/0010755/2021	STATE OF ODISHA NISIKANTA MALLICK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// KUAKHIA /295 /2021 () //

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46	BLAPL/0010756/2021	CHAITANYA DIGAL VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	TARBHA /115 /2021 () //
47	BLAPL/0010757/2021	RAJIB GIRI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	BALASORE TOWN /180 /2021 () //
48	BLAPL/0010758/2021	RABINDRA MUKHI VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	TARBHA /115 /2021 () //
49	BLAPL/0010759/2021	KAMAL SABAR VS STATE OF ODISHA	SESHDEV DASH VS	JONK /191 /2021 () //
50	BLAPL/0010760/2021	MATIA@ SAMBIT BURMA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /230 /2021 () //
51	BLAPL/0010761/2021	MUKESH CHANDRABANSI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LARAMBA /137 /2021 () //
52	BLAPL/0010762/2021	DUHU MARANDI@ DINESH@ BINESH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHANTAPADA /26 /2021 () //
53	BLAPL/0010763/2021	PANDIT NAG VS STATE OF ODISHA	AMIT KUMAR NATH VS	CHHENDIPADA /54 /2013 () //
54	BLAPL/0010764/2021	SANTOSH PRADHAN VS STATE OF ODISHA	ARJEET MISHRA VS	/ /0 () //
55	BLAPL/0010765/2021	DINGAR BHOI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /23 /2021 () //
56	BLAPL/0010766/2021	RANJAN KUMAR DAS VS STATE OF ODISHA	UMESH C BEHURA VS	BOUDH /286 /2021 () //
57	CMAPL/0000354/2021	S.R.FOODS	ADV	//

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		VS	VS	0
58	CMAPL/0000355/2021	SR.DIVISIONAL COMMERCIAL MANAGER, EAST COAST RAILWAY KHORDA ROAD DIVISION. L.P. ENTERPRISES	ADV.	//
		VS	VS	0
59	CMP/0000709/2021	SR.DIVISIONAL COMMERCIAL MANAGER JHUNA SAHOO	SUSANTA KUMAR DASH	//
		VS	VS	0
60	CMP/0000710/2021	BALARAM SAHOO LADI NARAYAN MURTY	J.R.DASH	//
		VS	VS	DIST.& SESSIONS JUDGE,RAYAGADA(Rayagada *)
61	CMP/0000711/2021	LADI CHANDRA SEKHAR RAO SUDAMINI JENA	MANMAYA KUMAR DASH	Fao/0000003/2021 //
		VS	VS	0
62	COA/0000002/2021	BIDYADHAR JENA PRATAP KUMAR VANA SURAKSHA SAMITI.	BIDYADHAR MISHRA	//
		VS	VS	0
63	CONTC/0007172/2021	UNION OF INDIA UPENDRA DAS	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0
64	CONTC/0007173/2021	NIRANJAN BEHERA,DEO,JAGATSINGHPUR SNEHALATA SAMANTARAY	ADV	//
		VS	VS	0
65	CONTC/0007174/2021	SUDARSHAN CHAKRAVARTHY, I.A.S. HARIHAR MALLICK	ADV.	//
		VS	VS	0
66	CONTC/0007175/2021	BISHNUPADA SETHI,PRINCIPAL SECY.,REVENUE AND DISASTER MGMT.,BBSR SUDAMINI DASH	ADV.	//
		VS	VS	0
67	CONTC/0007176/2021	JAYANTI SINGH,OAS(SS) MAMATA PRADHAN	ADV.	//
		VS	VS	0
68	CONTC/0007177/2021	DR.POMA TUDU,IAS ANJALI DAS	ADV.	//
		VS	VS	0

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69	CONTC/0007178/2021	SATYABRATA SAHOO,COMMNR. CUM SECY.,S AND M.E DEPT. HIRA MANJARI PADHAN VS	DURGESH NARAYAN RATH VS	// // 0
70	CONTC/0007179/2021	SASWAT MISHRA,IAS SAUMENDRA KANUNGO VS	ADV. VS	// // 0
71	CONTC/0007180/2021	ASHOK KUMAR KALURAM MEENA,IAS ASHOK KUMAR LENKA VS	ADV. VS	// // 0
72	CONTC/0007181/2021	CHITTARANJAN PATRA,ADDL.SECY.,AGRICULTURE AND FE DEPT. SWETAPADMA MOHANTY VS	SUSANT KUMAR BARAL VS	// // 0
73	CONTC/0007182/2021	SHARADA PRASANNA MOHANTY NILAKANTHA PRADHAN VS	ADV. VS	// // 0
74	CONTC/0007183/2021	SATYABRATA SAHOO,IAS BIBHU NARAYAN JENA VS	ADV VS	// // 0
75	CONTC/0007184/2021	SATYABRATA SAHOO, IAS. NILAKANTHA SAHOO VS	ADV VS	// // 0
76	CONTC/0007185/2021	SATYABRATA SAHOO, IAS KRUSHNA CHANDRA PRADHAN VS	ADV. VS	// // 0
77	CONTC/0007186/2021	SATYABRATA SAHOO,IAS PANCHU PADMA WOMEN MULTIPURPOSE COOPERATIVE SOCIETY LTD. VS	ADV VS	// // 0
78	CONTC/0007187/2021	SAMARTH VERMA, COLLECTOR, PURI. BIJAYALAXMI PADHI VS	ADV VS	// // 0
79	CONTC/0007188/2021	G.MATHI VATHANAN, I.A.S. SARASWATI BEHERA VS	ADV VS	// // 0
		G.MATHI VATHANAN, I.A.S.		//

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80	CONTC/0007189/2021	RATNAKAR MOHAPATRA VS G.MATHI VATHANAN, IAS	ADV. VS	// 0 //
81	CONTC/0007190/2021	SARAT CHANDRA GAUDA VS G.MATHI VATHANAN, I.A.S.	ADV VS	// 0 //
82	CONTC/0007191/2021	RAJESH KUMAR MUDULI VS G.MATHI VATHANAN, I.A.S.	ADV VS	// 0 //
83	CONTC/0007192/2021	BHAGYALAXMI BEHERA VS G.MATHI VATHANAN, IAS	ADV. VS	// 0 //
84	CONTC/0007193/2021	MANASI DAS VS G.MATHI VATHANAN, I.A.S.	ADV VS	// 0 //
85	CONTC/0007194/2021	JAYANTI JENA VS G.MATHI VATHANAN, I.A.S.	ADV VS	// 0 //
86	CONTC/0007195/2021	PANKAJ KUMAR RATH VS G.MATHI VATHANAN, IAS	ADV. VS	// 0 //
87	CONTC/0007196/2021	SADASIBA MOHAPATRA VS G.MATHI VATHANAN, I.A.S.	ADV VS	// 0 //
88	CONTC/0007197/2021	RAMAKRUSHNA PANDA VS MATHI VATHANAN, IAS	ADV. VS	// 0 //
89	CONTC/0007198/2021	BASANTI SOREN VS JYOTIRMAYA RATH,ENGINEER IN CHIEF WATER RESOURCES	ADV. VS	// 0 //
90	CONTC/0007199/2021	AJIT KUMAR SAHU VS ASHOK KUMAR KALUARAM MEENA, I.A.S.	RAJJEET ROY VS	// 0 //
91	CONTC/0007200/2021	RADHA KRUSHNA SAHU	ADV.	//



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
92	CONTC/0007201/2021	JYOTIRMAYA RATH,ENGINEER IN CHIEF WATER RESOURCES KASHI NATH SETHI	ADV.	//
		VS	VS	()
93	CRLA/0000692/2021	SARAT CHANDRA GIRI,TAHASILDAR,PATTAMUNDAI DAMBARUDHAR JENA	DEBA PRASAD DAS	//
		VS	VS	//0
94	CRLA/0000693/2021	STATE OF ODISHA(VIG.) SIBU KUMAR ORAM	RABI NARAYAN BEHERA	SPECIAL COURT,CUTTACK(Cuttack) C2/0000018/2017
		VS	VS	RAGHUNATHPALI /99 /2015
95	CRLA/0000694/2021	STATE OF ODISHA SRIKANTA KUMAR MISHRA	CHITTA RANJAN SAHU	()
		VS	VS	//
96	CRLA/0000695/2021	STATE OF ODISHA(VIG.) UMAKANTA MALLIK	SANGRAM MISHRA	SAMBALPUR TOWN /41 /2006
		VS	VS	()
97	CRLA/0000696/2021	STATE OF ODISHA SAHADEV MAJHI	KIRTAN DANG	//
		VS	VS	KENDRAPARA SADAR /113 /2012
98	CRLA/0000697/2021	STATE OF ODISHA SUMIT KUMAR DAS	SUKANTA KUMAR NAYAK	LANJIGARH /25 /2018
		VS	VS	()
99	CRLA/0000698/2021	STATE OF ODISHA J.JAYAKRUSHNA	LAXMI CHARAN BEHERA	//
		VS	VS	PATTAMUNDAI /279 /2021
100	CRLA/0000699/2021	STATE OF ODISHA J.SANTOSH	LAXMI CHARAN BEHERA	RANPUR /191 /2014
		VS	VS	()
101	CRLA/0000700/2021	STATE OF ODISHA A. RAMESH	LAXMI CHARAN BEHERA	//
		VS	VS	RANPUR /191 /2014
102	CRLA/0000701/2021	STATE OF ODISHA M.KRISHNA	LAXMI CHARAN BEHERA	()
		VS	VS	//
				RANPUR /191 /2014
				()

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103	CRLMA/0000264/2021	STATE OF ODISHA NEHA JAIN VS	PRAVASH CH. JENA VS	// BADAGODA P.S. /92 /2017 ()
104	CRLMC/0002476/2021	STATE OF ODISHA BISWARANJAN SARANGI VS	MANOJ KUMAR PANDA VS	// JAKHAPURA /58 /2019 ()
105	CRLMC/0002477/2021	STATE OF ODISHA PRABHU CHARAN DAS,@KUNA VS	PARTHA SARATHI NAYAK VS	// NAUGAON /81 /2019 ()
106	CRLMC/0002478/2021	STATE OF ODISHA UTTAM KUMAR BEHERA VS	PARTHA SARATHI NAYAK VS	// / /0 ()
107	CRLMC/0002479/2021	DOLAGOBINDA PARIDA SAMUEL NAYAK VS	GOPINATH MISHRA VS	// G.UNDYAGIRI /83 /2007 ()
108	CRLMC/0002480/2021	STATE OF ODISHA RAMESH CHANDRA DAS VS	DILLIP KUMAR MOHANTY VS	// BALIAPAL /81 /2021 ()
109	CRLMC/0002481/2021	STATE OF ODISHA MANJU @ MANJULATA PAREI @ JENA VS	ARIJEET MISHRA VS	// BHANDARIPOKHARI /192 /2017 ()
110	CRLMC/0002482/2021	STATE OF ODISHA LUKMAN KHAN @ LAKMAN KHAN VS	ARIJEET MISHRA VS	// JASHIPUR /18 /2020 ()
111	CRLMC/0002483/2021	STATE OF ODISHA HRUSHIKESH SAHOO VS	SUBASH CHANDRA ROURAY VS	// BADACHANA /236 /2015 ()
112	CRLMC/0002484/2021	STATE OF ODISHA KRISHNA MADI @MADKAMI@CHANDRA VS	RAJIB LOCHAN PATNAIK VS	// MALKANGIRI /301 /2020 ()
113	CRLMC/0002485/2021	STATE OF ODISHA MAHENDRA MINIAKA VS	ASIT KUMAR JENA VS	// BANDHUGOAN /15 /2012 ()
		STATE OF ODISHA		//

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114	CRLMC/0002486/2021	RABI NARAYAN MOHANTY VS STATE OF ODISHA	CHITTA RANJAN DASH VS	MAHILA P.S.(BBSR) /87 /2021 () //
115	CRLMC/0002487/2021	SK. KURBAN @ SK.KURBAN KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TANGI (KHURDA) /118 /2016 () //
116	CRLMC/0002488/2021	TUKUNA @ NARENDRA DASH VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	ATHGARH /290 /2013 () //
117	CRLMC/0002489/2021	RATIKANTA NAIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	BHEDEN /80 /2017 () //
118	CRLMC/0002490/2021	CHAITRAM RANA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	PAIKMAL /25 /2016 () //
119	CRLMC/0002491/2021	SHISHIR KUMAR BAHINIPATI VS STATE OF ODISHA	PRADYUMNA KUMAR DAS VS	KOTOAGARH /31 /2010 () //
120	CRLMC/0002492/2021	JOGI @ JOGENDRA SINGH @ JOGINDER SINGH @ JASDIP SINGH VS STATE OF ODISHA	SIDDHANT DAS VS	BARBIL /298 /2009 () //
121	CRLMC/0002493/2021	SANJAYA DANDASENA @ SANJAYA @ SAMBHU DANDASENA VS STATE OF ODISHA	<del>SANJAYA DANDASENA</del> VS	TUMUDIBANDHA /11 /2013 () //
122	CRLMC/0002494/2021	BHAGABAN GONDA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	JEYPORE TOWN /118 /2016 () //
123	CRLMC/0002495/2021	KALYANI PANDA VS STATE OF ODISHA	RABI NARAYAN MISHRA VS	GUNUPUR /48 /2019 () //
124	CRLMC/0002496/2021	KHAGESWAR PATRA @ KHAGE VS STATE OF ODISHA	MANAS CHAN VS	/ /0 () //
125	CRLMP/0002184/2021	ABHIJIT DAS	DEBARANJAN MOHAPATRA	/ /0

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		VS	VS	()
		DIRECTOR GENERAL OF POLICE		//
126	CRLMP/0002185/2021	SRIKANT ROUL	BIRAJA PRASANNA SATAPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMP/0002186/2021	KALINGA KESHARI PUHAN	ALOK KUMAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMP/0002187/2021	JARMINA NAYAK	SITAKANTA HOTA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMP/0002188/2021	LAXMIPRIYA SWAIN	ALOK KUMAR PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMP/0002189/2021	SABITA DEVI @ PATRA	ALOK KUMAR PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
131	CRLREV/0000483/2021	SAMBIT KUMAR SWAIN	B.K.RAGADA	/ /0
		VS	VS	()
		BANDITA BISWAL		//
132	CRLREV/0000484/2021	SWAGATIKA SWAIN@ KABERI SWAIN	SANGRAM KUMAR DAS	/ /0
		VS	VS	()
		KRUSHNA CHANDRA PATTANAYAK		//
133	FAO/0000297/2021	PREM PRAKASH PUROHIT	SAMARENDRA PATTANIK	/ /
		VS	VS	()
		STATE OF ODISHA		//
134	FAO/0000298/2021	NARAYAN CHANDRA SAHOO	SAMARENDRA PATTANIK	/ /
		VS	VS	()
		STATE OF ODISHA		//
135	FAO/0000299/2021	ASWINI KUMAR PRADHAN	SAMARENDRA PATTANIK	/ /
		VS	VS	()
		STATE OF ODISHA		//
136	FAO/0000300/2021	DIVISIONAL MANAGER, M/S NATIONAL INSURANCE	PRANATH KUMAR MOHANTY	/ /
		VS	VS	()

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	MATA/0000085/2021	PRATAP KUMAR PRADHAN RASANANDA SAMAL VS SUBHASMITA SAMAL	HEMANT KUMAR MOHANTY VS	// // ()
138	MSA/0000003/2021	NEELANCHAL CONSTRUCTION PVT. LTD. VS AMBIKA SETHI	ANUP KUMAR BISWAL VS	// // ()
139	RSA/0000147/2021	PANCHANAN DHARAI @ CHITA VS SUKANTI DHARAI	PRASANTA KUMAR SATAPATHY VS	// // ()
140	TRP(C)/0000412/2021	SUSHREE PALLABI MISHRA VS SANGRAM KESHARI DAS	MITHUN DAS VS	// // JUDGE FAMILY COURT,BHUBANESWAR(Khordha *) CP/0000911/2021
141	TRP(C)/0000413/2021	BABITA BEHERA VS PRADIPTA KUMAR DAS	CHITA RANJAN BEHERA VS	// // ()
142	TRPCRL/0000093/2021	SATYABHAMA MISHRA VS TARINI MISHRA	SAILABALA JENA VS	//0 // J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),PURUSHOTAMPUR(Ganjam) MISCA/0000003/2021
143	WA/0000931/2021	CUTTACK CENTRAL CO OPERATIVE BANK LTD. VS JAYANTA KUMAR OJHA	BIDYALOK MOHAPATRA VS	// // ()
144	WA/0000932/2021	NARAYAN BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // ()
145	WA/0000933/2021	SUDARSAN GANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // ()
146	WP(C)/0037918/2021	MANOJ KUMAR SAHU VS BRANCH MANAGER,STATE BANK OF INDIA,KALAHANDI	SANJIB KUMAR RATH VS	// // ()
147	WP(C)/0037919/2021	M/S SHRI MAA ENGINEERING SERVICES VS UNION OF INDIA	PRABODHA CHANDRA NAYAK VS	// // ()

**ORISSA HIGH COURT****FILING REPORT AS ON :01/12/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
148	WP(C)/0037920/2021	MANOJ KUMAR SAHU VS BRANCH MANAGER,STATE BANK OF INDIA,KALAHANDI	SANJIB KUMAR RATH VS	// 0 //
149	WP(C)/0037921/2021	JITENDRA BISWAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
150	WP(C)/0037922/2021	M/S.K.L.INFRABUILD PVT. LTD.,BOLANGIR VS UNION OF INDIA	PRABODHA CHANDRA NAYAK VS	// 0 //
151	WP(C)/0037923/2021	MANAGOBINDA BHANJA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
152	WP(C)/0037924/2021	KASHINATH MITRA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
153	WP(C)/0037925/2021	M/S PRAKASH ROADLINES CORP. LTD. VS THE CHAIRMAN CUM MD, MCL, SAMBLAPUR	AVIJIT PATNAIK VS	// 0 //
154	WP(C)/0037926/2021	SANSODHAN DAS VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
155	WP(C)/0037927/2021	TRUPTIMAYEE ROUT VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
156	WP(C)/0037928/2021	MINA SINDUR VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// 0 //
157	WP(C)/0037929/2021	PRANAB KUMAR BEHERA VS STATE OF ODISHA	SARAT CHANDRA PADHI VS	// 0 //
158	WP(C)/0037930/2021	SANATA KUMAR DASH VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// 0 //
159	WP(C)/0037931/2021	SWARNALATA PATRA	BINAYA KUMAR MOHANTY	//

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**FILING REPORT AS ON :01/12/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0037932/2021	AJIT KUMAR MAHAPATRA	BUDHADEV ROURAY	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0037933/2021	RAMESH SAMAL	TRILOCHAN PANIGRAHI	//
		VS	VS	0
		THE SECY. REVENUE AND DISASTER DEPT., ODISHA		//
162	WP(C)/0037934/2021	NARESH CHANDRA MOHANTY	BINAYA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0037935/2021	SANJUKTA MISHRA	ASHOK KUMAR ROUT	//
		VS	VS	0
		R.T.O., BBSR II		//
164	WP(C)/0037936/2021	SALMA MARNDI @ MAJHI	RADHARAMAN DAS NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0037937/2021	BIKASH CHANDRA BEHERA	BISWAMBAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0037938/2021	PRAFULLA KUMAR SETHY	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0037939/2021	ASHIS KUMAR SWAIN	RABI NARAYAN MOHANTY	//
		VS	VS	0
		KHULANA BEURA		//
168	WP(C)/0037940/2021	ADILAXMI ACHARY	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0037941/2021	CHANDRA MOHAN SINGH	KRUSHNA CHANDRA RATH	//
		VS	VS	0
		THE GOVT. OF ODISHA		//
170	WP(C)/0037942/2021	MANORANJAN SAHU	BHUBANANANDA LENKA	//
		VS	VS	0

# ORISSA HIGH COURT

## FILING REPORT AS ON :01/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0037943/2021	CMC, CUTTACK SOFIYA KHATUN VS R.T.O.,CHANDIKHOLE	SUBASH CHANDRA PANI VS	// // 0 //
172	WP(C)/0037944/2021	NILAKANTHA PADHI VS ASST. R.T.O.,KHURDA	SUBASH CHANDRA PANI VS	// // 0 //
173	WP(C)/0037945/2021	JYOTSNARANI MUKHI @ GHADEI VS MEDICAL OFFICER, C.H.C.,JALESWARPUR	RABI NARAYAN BEHERA VS	// // 0 //
174	WP(C)/0037946/2021	PARBATIBALA DAS VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// // 0 //
175	WP(C)/0037947/2021	M/S CENTRE FOR ADVANCED RESEARCH ON ALTERATION OF VS GOVT. OF ODISHA	<del>SATYABRATA MOHANTY</del> VS	// // 0 //
176	WP(C)/0037948/2021	DR. RAKESH KUMAR ROUSTRAY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// // 0 //
177	WP(C)/0037949/2021	ASWINI KUMAR SWAIN VS PRINCIPAL SECY. TO GOVT.,R AND DM DEPT.	PABITRA KUMAR NAYAK VS	// // 0 //
178	WP(C)/0037950/2021	KABITA BISWAL VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// // 0 //
179	WP(C)/0037951/2021	ASRAF KHAN VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// // 0 //
180	WP(C)/0037952/2021	MAHABIR DASH VS STATE OF ODISHA	SOUMYA MISHRA VS	// // 0 //
181	WP(C)/0037953/2021	LINGARAJ BARIK VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// // 0 //



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**FILING REPORT AS ON :01/12/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0037954/2021	SANTOSH DEVI AGARWAL VS REGIONAL MANAGER,UCO BANK,SAMBALPUR	LALIT KUMAR MAHARANA VS	// 0 //
183	WP(C)/0037955/2021	SAGARIKA SATPATHY VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
184	WP(C)/0037956/2021	M/S UNICORN WIRES PVT. LTD. VS AO, BANK OF BARODA, CUTTACK	TUNA SAHU VS	// 0 //
185	WP(C)/0037957/2021	SATISH CHANDRA MOHANTA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
186	WP(C)/0037958/2021	MOHAN CHARAN BEHERA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
187	WP(C)/0037959/2021	SATYANANDA MOHANTY VS STATE OF ODISHA	SISIR DAS VS	// 0 //
188	WP(C)/0037960/2021	JASODA JENA @ MANU JENA VS STATE OF ODISHA	JIBANANANDA MOHANTY VS	// 0 //
189	WP(C)/0037961/2021	DOLAGOBINDA BEHERA VS STATE OF ODISHA	SISIR DAS VS	// 0 //
190	WP(C)/0037962/2021	GOPAL CHANDRA DASH VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
191	WP(C)/0037963/2021	SARBESWAR MISHRA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
192	WP(C)/0037964/2021	SANTOSH KU. DAS VS STATE OF ODISHA	PRASANNA KU. NAYAK I VS	// 0 //
193	WP(C)/0037965/2021	NIRAKAR MOHANTY	SRINIBASH SATAPATHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0037966/2021	KARNATAK BANK LTD. PRIYANKA PADRA	AJIT KUMAR MOHANTY	//
		VS	VS	0
195	WP(C)/0037967/2021	STATE OF ODISHA DAMODAR SAHOO	H.N.MOHAPATRA	//
		VS	VS	0
196	WP(C)/0037968/2021	STATE OF ODISHA SURESH KUMAR SAHU	SUSAMA PRADHAN	//
		VS	VS	0
197	WP(C)/0037969/2021	STATE OF ODISHA SUDEEP KUMAR JENA	TANMAY MISHRA	//
		VS	VS	0
198	WP(C)/0037970/2021	STATE OF ODISHA JAYANTI DEI	PRAFULLA KUMAR MALLICK	//
		VS	VS	0
199	WP(C)/0037971/2021	SUB COLLECTOR, NAYAGARH JAGABANDHU PADHI	RABINDRA KUMAR PATNAIK	//
		VS	VS	0
200	WP(C)/0037972/2021	DIST. FISHERIES OFFICER-CUM-CEO(BFDA,FFDA),GANJAM BINOD BIHARI PANIGRAHI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
201	WP(C)/0037973/2021	STATE OF ODISHA LAXMI MANDAL	SMRUTI MOHANTY	//
		VS	VS	0
202	WP(C)/0037974/2021	SECRETARY, FOOD SUPPLY WELFARE DEPT. SRINIBASH KAR		//
		VS	VS	0
203	WP(C)/0037975/2021	STATE OF ODISHA SANDEEPTA KUMAR PRUSTY	GYANA RANJAN SETHI	//
		VS	VS	0
204	WP(C)/0037976/2021	STATE OF ODISHA SURAMA DASH	PITAMBER PATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0037977/2021	STATE OF ODISHA BIKALI SWAIN VS	RANJIT MOHANTY VS	// // 0
206	WP(C)/0037978/2021	STATE OF ODISHA S.M.C. OF GOVT. PRY. SCHOOL,GOLAGANDA VS	KUNAL KUMAR SWAIN VS	// // 0
207	WP(C)/0037979/2021	STATE OF ODISHA JAYADEV SAMAL VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
208	WP(C)/0037980/2021	THE AO-CUM-CHIEF MANAGER,CANARA BANK,JAGATSINGHPUR SMC OF MAHULPALI GOVT. PRIMARY SCHOOL VS	KUNAL KUMAR SWAIN VS	// // 0
209	WP(C)/0037981/2021	STATE OF ODISHA AJIT KUMAR MOHANTY VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
210	WP(C)/0037982/2021	SRTATE OF ODISHA BINAYA NARAYAN SAHOO VS	KUNAL KUMAR SWAIN VS	// // 0
211	WP(C)/0037983/2021	STATE OF ODISHA SUJATA SAHOO VS	KUNAL KUMAR SWAIN VS	// // 0
212	WP(C)/0037984/2021	STATE OF ODISHA JAYAPRAVA ROUT VS	MANOJ KUMAR MOHANTY VS	// // 0
213	WP(C)/0037985/2021	STATE OF ODISHA DR. BHAGIRATHI PRADHAN VS	BUDHADEV ROUSTRAY VS	// // 0
214	WP(C)/0037986/2021	STATE OF ODISHA NARENDRA MOHAN MARANDI VS	JAYAKRISHNA MOHAPATRA VS	// // 0
215	WP(C)/0037987/2021	STATE OF ODISHA BASANTA KUMAR ROUT VS	SUKANTA KUMAR DALAI VS	// // 0
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :01/12/2021**

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216	WP(C)/0037988/2021	SOUMYA RANJAN DASH VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY 1 VS	// 0 //
217	WP(C)/0037989/2021	CH. JAGADISWAR REDDY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
218	WP(C)/0037990/2021	TRIMURTY PRASAD NAYAK VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY 1 VS	// 0 //
219	WP(C)/0037991/2021	BULU KUMAR PANDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
220	WP(C)/0037992/2021	BANA BIHARI BEHERA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY 1 VS	// 0 //
221	WP(C)/0037993/2021	KISHORE CHANDRA ROUT VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
222	WP(C)/0037994/2021	ROHITA KUMAR MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
223	WP(C)/0037995/2021	GADADHAR SWAIN VS STATE OF ODISHA	MITHUN DAS VS	// 0 //
224	WP(C)/0037996/2021	DHIRENDRA KUMAR DASH VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
225	WP(C)/0037997/2021	ASHOK KUMAR SAHU VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
226	WP(C)/0037998/2021	RABINDRA PATTANAİK VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
227	WP(C)/0037999/2021	DUBARAJ KUNWAR	SHASHIBHUSAN BISWAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0038000/2021	DHANESWAR PRADHAN	SHASHIBHUSAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0038001/2021	BIMAL KUMAR PRADHAN	SHASHIBHUSAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0038002/2021	SANJAY KUMAR	SUKANTA KUMAR DALAI	//
		VS	VS	0
		MAHANADI COALFIELD LTD.,SAMBALPUR		//
231	WP(C)/0038003/2021	TRILOCHAN BHOI	MANORANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0038004/2021	BHAKTARAM NAIK @ BHAGATRAM NAIK	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0038005/2021	SANTANU KUMAR PANIGRAHI	JAGABANDHU SAHU	//
		VS	VS	0
		UTKAL GRAMEEN BANK,BALANGIR		//
234	WP(C)/0038006/2021	SANTOSH NAIK	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0038007/2021	PRAFULLA KUMAR SAHU	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0038008/2021	KUMAR MAJHI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0038009/2021	PRAVAKAR BEHERA	SARAT CHANDRA MEKAP	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0038010/2021	SHREEYA BISWAL	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0

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**FILING REPORT AS ON :01/12/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0038011/2021	STATE OF ODISHA BHARATI DAS VS	MANORANJAN NAYAK VS	// // ()
240	WP(C)/0038012/2021	STATE OF ODISHA RUPAN DEEP VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
241	WP(C)/0038013/2021	STATE OF ODISHA PURUSOTTAM DEEP VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
242	WP(C)/0038014/2021	STATE OF ODISHA SMRUTI REKHA SWAIN VS	NIKUNJA KUMAR ROUT VS	// // ()
243	WP(C)/0038015/2021	GOVT. OF ODISHA DILLIP SRICHANDAN VS	SARADA PRASANNA SARANGI VS	// // ()
244	WP(C)/0038016/2021	STATE OF ODISHA SACHIN AGRAWAL VS	HARDEEP SINGH SALUJA VS	// // ()
245	WP(C)/0038017/2021	STATE OF ODISHA ANANTA SATPATHY VS	DURGESH NARAYAN RATH VS	// // ()
246	WP(C)/0038018/2021	STATE OF ODISHA SANJAY KUMAR LATH VS	RAKESH BEHERA VS	// // ()
247	WP(C)/0038019/2021	STATE OF ODISHA GANGADHAR MOHANTY VS	CHITTA RANJAN KANUNGO VS	// // ()
248	WP(C)/0038020/2021	BM, UCO BANK, JAGATSINGHPUR M/S.SRI OMI INFRA,BOLANGIR VS	RAKESH BEHERA VS	// // ()
249	WP(C)/0038021/2021	STATE OF ODISHA ST. XAVIERS HIGH SCHOOL VS EPFO, BBSR	SOMADARSAN MOHANTY VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0038022/2021	SATYA SIBA BARIK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
251	WP(C)/0038023/2021	ST. XAVIERS SENIOR SECONDARY SCHOOL VS EPFO, BBSR	SOMADARSAN MOHANTY VS	// 0 //
252	WP(C)/0038024/2021	PRATAP CHANDRA NATH VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
253	WP(C)/0038025/2021	PRATAP KUMAR NAYAK VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
254	WP(C)/0038026/2021	MAHENDRA KUMAR SINGH VS GM,EAST COAST RAILWAY,BBSR	SANTOSH KUMAR DASH VS	// 0 //
255	WP(C)/0038027/2021	NIRANJAN SWAIN VS ODISHA POWER GENERATION CORP. LTD.	DURGA PRASAD DHAL VS	// 0 //
256	WP(C)/0038028/2021	SANJAY KUMAR LATH VS STATE OF ODISHA	HARDEEP SINGH SALUJA VS	// 0 //
257	WP(C)/0038029/2021	SACHIN AGRAWAL VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //
258	WP(C)/0038030/2021	KAMAL LOCHAN GIRI VS ODISHA MINING CORP. LTD., BBSR	SUSHANTA KUMAR MISHRA VS	// 0 //
259	WP(C)/0038031/2021	SALINI PURTY VS ODISHA MINING CORP. LTD.,BBSR	SUSHANTA KUMAR MISHRA VS	// 0 //
260	WP(C)/0038032/2021	AKSHYA KUMAR MAHANTA VS ODISHA MINING CORP. LTD.,BBSR	SUSHANTA KUMAR MISHRA VS	// 0 //
261	WP(C)/0038033/2021	RAMESH CHANDRA GOCHHAYAT	PRAFULLA KUMAR MOHAPATRA	//

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		VS	VS	0
262	WP(C)/0038034/2021	BANK OF BARODA, MAHARASTRA BISHNUPRIYA PATNAIK	SARBESWAR BEHERA	//
		VS	VS	0
263	WP(C)/0038035/2021	STATE OF ODISHA LINGARAJ REDDY	PRASANTA KUMAR NAYAK	//
		VS	VS	0
264	WP(C)/0038036/2021	STATE OF ODISHA MD.ARIF JAMAL ANSARI	PRASANTA KUMAR NAYAK	//
		VS	VS	0
265	WP(C)/0038037/2021	STATE OF ODISHA NIRANJAN NAYAK	KINTARA JENA	//
		VS	VS	0
266	WP(C)/0038038/2021	COMMNR., CONSOLIDATION AND SETTLEMENT, ODISHA NIRANJAN NAYAK	KINTARA JENA	//
		VS	VS	0
267	WP(C)/0038039/2021	COMMNR.,CONSOLIDATION AND SETTLEMENT,ODISHA SATYASINI GURU	BYOMOKESH SAHOO	//
		VS	VS	0
268	WP(C)/0038040/2021	STATE OF ODISHA JAYANTA KUMAR PRADHAN	ASHOK KUMAR ROUT	//
		VS	VS	0
269	WP(C)/0038041/2021	R.T.O.,CUTTACK ASHOK KUMAR SAHOO	ASHOK KUMAR ROUT	//
		VS	VS	0
270	WP(C)/0038042/2021	R.T.O.,CUTTACK SUKALU GAND	DURGA PRASAD JENA	//
		VS	VS	0
271	WP(C)/0038043/2021	STATE OF ODISHA CHOUHDURY KUMAR MOHANTY	SARAT KUMAR BEHERA	//
		VS	VS	0
272	WP(C)/0038044/2021	STATE OF ODISHA KAILASH CHANDRA DASH	LALIT SAHU	//
		VS	VS	0



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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
273	WP(C)/0038045/2021	STATE OF ODISHA MADI PATTI SATYAPRASAD VS TAHASILDAR,DHARAMGARH	MANAS KUMAR CHAND VS	// // ()
274	WP(C)/0038046/2021	KISHOR KUMAR AGARWALLA VS TAHASILDAR, DHARAMAGARH	MANAS CHAND VS	// ()
275	WP(C)/0038047/2021	TAPASH KUMAR BARIK VS STATE OF ODISHA	SASWAT DAS VS	// ()
276	WP(C)/0038048/2021	ATUL KUMAR JAIN VS UNION OF INDIA	PRABODHA CHANDRA NAYAK VS	// ()
277	WP(C)/0038049/2021	DR. H.PARTHA SARATHI PATRA VS STATE OF ODISHA	RabindraNath Prusty VS	// ()
278	WP(C)/0038050/2021	M NIBED @ MARANI NIBED VS TAHASILDAR,DHARAMGARH	MANAS KUMAR CHAND VS	// ()
279	WP(C)/0038051/2021	JITESH KUMAR DAS VS TAHASILDAR,DHARAMGARH	MANAS KUMAR CHAND VS	// ()
280	WP(C)/0038052/2021	PADMA LOCHAN MOHANTA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// ()
281	WP(C)/0038053/2021	SWAPNESWARI ROUT VS TAHASILDAR,DHARAMGARH	MANAS KUMAR CHAND VS	// ()
282	WP(C)/0038054/2021	DALI PRADHANI VS TAHASILDAR,DHARAMGARH	MANAS KUMAR CHAND VS	// ()
283	WP(C)/0038055/2021	PRAFULLA KUMAR BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// ()

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0038056/2021	BHINGARAJ PRADHANI VS TAHASILDAR,DHARAMGARH	MANAS KUMAR CHAND VS	// ()
285	WP(C)/0038057/2021	AMALENDU BEHERA VS TAHASILDAR,DHARAMGARH	MANAS KUMAR CHAND VS	// ()
286	WP(C)/0038058/2021	IPSITA PANDA VS TAHASILDAR, DHARAMGARH	MANAS CHAND VS	// ()
287	WP(C)/0038059/2021	ADITYA KUMAR ROUT VS TAHASILDAR,DHARAMGARH	MANAS KUMAR CHAND VS	// ()
288	WP(C)/0038060/2021	AMALENDU BEHERA VS TAHASILDAR,DHARAMGARH	MANAS KUMAR CHAND VS	// ()
289	WP(C)/0038061/2021	KISHORE KUMAR AGARWALLA VS TAHASILDAR, DHARAMAGARH	MANAS CHAND VS	// ()
290	WP(C)/0038062/2021	PUTTI ANURADHA VS TAHASILDAR,DHARAMGARH	MANAS KUMAR CHAND VS	// ()
291	WP(C)/0038063/2021	JADUMANI HOTA @ JADUNANDAN HOTA VS TAHASILDAR, DHARAMGARH	MANAS CHAND VS	// ()
292	WP(C)/0038064/2021	KHITINDRA PRADHANI VS TAHASILDAR, DHARAMGARH	MANAS CHAND VS	// ()
293	ABLAPL/0015747/2021	CHAITANYA NATH VS STATE OF ODISHA	DEEPAK KU. SAHOO VS	PATTAMUNDAI /660 /2021 ()
294	ABLAPL/0015748/2021	CHITARANJAN RATH VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	NIMAPADA /407 /2021 ()
295	ABLAPL/0015749/2021	ABHAY PAGAL	SMRUTI RANJAN MOHAPATRA	MANGALPUR /561 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
296	ABLAPL/0015750/2021	STATE OF ODISHA ANAND KUMAR SAMAL	SANTANU KUMAR SARANGI	// CHARMAL /157 /2021
		VS	VS	()
297	ABLAPL/0015751/2021	STATE OF ODISHA PRAVAT KUMAR KISKU	MANAS RANJAN DHAL	// / /0
		VS	VS	()
298	ABLAPL/0015752/2021	STATE OF ODISHA R. HIMANSU SEKHAR	BISWARANJAN DALAI	// LAHUNIPADA /199 /2021
		VS	VS	()
299	ABLAPL/0015753/2021	STATE OF ODISHA RAHUL KUMAR DAS@ SONU	AMIT KUMAR DAS	// PURI TOWN /313 /2021
		VS	VS	()
300	ABLAPL/0015754/2021	STATE OF ODISHA ASHAMANI NAIK	BISWARANJAN DALAI	// DHENKANAL TOWN /496 /2021
		VS	VS	()
301	ABLAPL/0015755/2021	STATE OF ODISHA CHITTARANJAN SAHU@ PINTU	JANMEJAYA RAY	// CHHENDIPADA /390 /2021
		VS	VS	()
302	ABLAPL/0015756/2021	STATE OF ODISHA PRANAYA KUMAR PATTANAİK	MOHENDRA KUMAR MOHAPATRA	// BHUBANESWAR VIGILANCE /35 /2021
		VS	VS	()
303	ABLAPL/0015757/2021	STATE OF ODISHA(VIG.) JAGAN JENA	SUSAMA PRADHAN	// JAJPUR TOWN /425 /2021
		VS	VS	()
304	ABLAPL/0015758/2021	STATE OF ODISHA BISWAJIT BAL@ BALA	MANORANJAN PADHY	// PARADEEP /257 /2021
		VS	VS	()
305	ABLAPL/0015759/2021	STATE OF ODISHA HEMANTA MALLICK	AMULYA RATNA PANDA	// MANGALPUR /557 /2021
		VS	VS	()
306	ABLAPL/0015760/2021	STATE OF ODISHA DHANANJAYA MISHRA	SUSANTA KUMAR TRIPATHY	// BOLANGIR TOWN /537 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	ABLAPL/0015761/2021	STATE OF ODISHA RANJITA PRADHAN VS	SANTOSH KUMAR MAHANTY VS	// KHALLIKOTE /713 /2021 ()
308	ABLAPL/0015762/2021	STATE OF ODISHA PRAHALLAD BHUYAN VS	SOUBHAGYA KUMAR DASH VS	// PURUSHOTTAMPUR /596 /2021 ()
309	ABLAPL/0015763/2021	STATE OF ODISHA BASANTA MALIK VS	JAYAKRISHNA MOHAPATRA VS	// / /0 ()
310	ABLAPL/0015764/2021	STATE OF ODISHA HEMANTA KUMAR HERNA VS	D.R.SWAIN VS	// TUREIKELA /175 /2021 ()
311	ABLAPL/0015765/2021	STATE OF ODISHA NABAGHAN PATASAHANI VS	CHHABI BEHERA VS	// NAYAPALLI P.S. /494 /2021 ()
312	ABLAPL/0015766/2021	STATE OF ODISHA NABAGHAN PATASAHANI VS	CHHABI BEHERA VS	// NAYAPALLI P.S. /513 /2021 ()
313	ABLAPL/0015767/2021	STATE OF ODISHA ANNADA PRASAD MOHAPATRA VS	SURYAKANTA DWIBEDI VS	// KEONJHAR TOWN /465 /2021 ()
314	ABLAPL/0015768/2021	STATE OF ODISHA TRILOCHAN ADHEK @ MUSA VS	PRAVASH CH JENA VS	// TALASARI MARINE /95 /2021 ()
315	ABLAPL/0015769/2021	STATE OF ODISHA MANOGOBINDA SENAPATI VS	TAPAN JYOTI PANI VS	// AIRPORT /40 /2021 ()
316	ABLAPL/0015770/2021	STATE OF ODISHA DASIA DAS @ DASARATHI DAS VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /218 /2021 ()
317	ABLAPL/0015771/2021	STATE OF ODISHA SUBASH BAG VS STATE OF ODISHA	J.N.PANDA VS	// MUDANPUR RAMPUR /230 /2021 () //

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318	ABLAPL/0015772/2021	URMILA SAHU VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BRAHMANITARANG /205 /2021 () //
319	ABLAPL/0015773/2021	KESHABA DIP @ KESHAB DEEP VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /189 /2021 () //
320	ABLAPL/0015774/2021	MAHABIR TAKRI VS STATE OF ODISHA	SABYASACHI MISHRA VS	KAKIRIGUMMA /110 /2021 () //
321	ABLAPL/0015775/2021	SANJIB KUMAR ROUT VS STATE OF ODISHA	PARTHA SARATHI DAS VS	/ /0 () //
322	ABLAPL/0015776/2021	KABITA BISWAL VS STATE OF ODISHA	PARTHASARATHEE PATTANAYAK VS	NANDANKANAN /126 /2021 () //
323	ABLAPL/0015777/2021	DIPTIMAYEE PANDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	MAHILA (BERHAMPUR) /132 /2021 () //
324	ABLAPL/0015778/2021	PRABHAKAR SAMANTRA @ PRABHAKAR SAMANTARA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	/ /0 () //
325	ABLAPL/0015779/2021	CHITTARANJAN JENA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	/ /0 () //
326	ABLAPL/0015780/2021	CHANDRA MOHAN JENA VS STATE OF ODISHA	GAUTAM SIDDIQUE VS	BALIAPAL /207 /2021 () //
327	ABLAPL/0015781/2021	SUKADEV PARIDA VS STATE OF ODISHA	ASHOK KUMAR SWAIN 1 VS	DASPALLA /200 /2021 () //
328	ABLAPL/0015782/2021	SIMANSU SEKHAR PRADHAN VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	SATYABADI /405 /2021 () //
329	ABLAPL/0015783/2021	KSHIROD KUMAR ROUT	PRANAB RANJAN CHHATOI	BHAWANIPATNA TOWN /462 /2021

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		VS	VS	()
330	ABLAPL/0015784/2021	STATE OF ODISHA MANGULI BEHERA	L.N.RAYATSINGH	// MARINE PS ARAKHAKUDA /27 /2021
		VS	VS	()
331	ABLAPL/0015785/2021	STATE OF ODISHA PUSPABATI MANDAL	PRASANTA KUMAR SAHOO	// BANSADA /339 /2021
		VS	VS	()
332	ABLAPL/0015786/2021	STATE OF ODISHA RAMAKANTA BEHERA	UNMESH CHANDRA JENA	// / /0
		VS	VS	()
333	ABLAPL/0015787/2021	STATE OF ODISHA LEYAN PRADHAN	MPOHENDRA KUMAR MOHAPATRO	// ATHAMALLIK /126 /2021
		VS	VS	()
334	ABLAPL/0015788/2021	STATE OF ODISHA GOLEKHA CHANDRA NAYAK	ACHYUTANANDA PATTANAIAK	// PATTAMUNDAI /78 /2018
		VS	VS	()
335	ABLAPL/0015789/2021	STATE OF ODISHA BABUL PRADHAN	ACHYUTANANDA PATTANAIAK	// PATTAMUNDAI /111 /2020
		VS	VS	()
336	ABLAPL/0015790/2021	STATE OF ODISHA NARAYAN JENA	ACHYUTANANDA PATTANAIAK	// KODALA /245 /2017
		VS	VS	()
337	ABLAPL/0015791/2021	STATE OF ODISHA MUKESH SAMAREDDY @ SAMAREDI	PRABIR KUMAR RAY	// SUNABEDA /146 /2021
		VS	VS	()
338	ABLAPL/0015792/2021	STATE OF ODISHA BICHITRANANDA ROUT @ CHINKU	AKSHAYA KUMAR MISHRA	// BARAMBA /266 /2021
		VS	VS	()
339	ABLAPL/0015793/2021	STATE OF ODISHA JHUNU PANDA	KUNJA SUNDAR DAS	// BIRMAHARAJPUR /229 /2021
		VS	VS	()
340	ABLAPL/0015794/2021	STATE OF ODISHA RAJESH KUMAR GIRI @ BAPI	MAHENDRA KUMAR MOHAPATRA	// BASTA /320 /2021
		VS	VS	()

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341	WPC(OAC)/000015/2012	STATE OF ODISHA RAJANIKANTA KANUNGO VS	M/S N.P PATRA VS	// // ()
342	WPC(OAC)/000018/2012	STATE OF ODISHA TRILOCHANA PADHY VS	M/S S.N SHARMA VS	// // ()
343	WPC(OAC)/000019/2012	STATE OF ODISHA BIRENDRA KUMAR SAHOO VS	M/S B.MOHANTY(1) VS	// // ()
344	WPC(OAC)/000033/2012	STATE OF ODISHA DILLIP KUMAR MALLICK VS	M/S ABHIRAM SWAIN VS	// // ()
345	WPC(OAC)/000040/2012	STATE OF ODISHA JITEN KUMAR NAYAK VS	M/S K.K KAR VS	// // ()
346	WPC(OAC)/0000143/2012	STATE OF ODISHA SUKANTA KUMAR DAS VS	MANOJA KUMAR KHUNTIA VS	// // ()
347	WPC(OAC)/0000144/2012	STATE OF ODISHA BHAWANI SHANKAR JOSHI VS	M/S M.K. MOHANTY VS	// // ()
348	WPC(OAC)/0000193/2017	STATE OF ODISHA KRUSHNA CHANDRA SETHI, INSPECTOR OF SCHOOLS, KALAHANDI RAMA CHANDRA RANA VS	M/S J.K LENKA VS	// // ()
349	WPC(OAC)/0000332/2016	DR. MONA SHARMA, COMMI.-CUM- SECY. REVENUE AND DISAATER MANAGEMENT DEPTT. SUBRAT DAS VS	M/S L.P. DWIVEDY VS	// // ()
350	WPC(OAC)/0000342/2012	MANOJ AHUJA, SECRETARY, AGRI. DEPTT. SANTILATA DASH VS	CHITTARANJAN PATTNAIK VS	// // ()
351	WPC(OAC)/0000343/2012	STATE OF ODISHA KAMALA NAYAK VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// // () //

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352	WPC(OAC)/0000347/2012	NITYANANDA JENA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
353	WPC(OAC)/0000348/2012	SURESH CHANDRA DASH VS STATE OF ODISHA	SUMANTA KUMAR NAYAK VS	// 0 //
354	WPC(OAC)/0000356/2012	MADHUSUDAN BHUYAN VS STATE OF ODISHA	SUSMITA PATNAIK VS	// 0 //
355	WPC(OAC)/0000364/2012	LAXMI RAJ VS STATE OF ODISHA	ARJUN CHARAN BEHERA VS	// 0 //
356	WPC(OAC)/0000365/2012	PRAMODA KUMAR SATAPATHY VS STATE OF ODISHA	LAXMAN PRADHAN VS	// 0 //
357	WPC(OAC)/0000370/2012	SAYEEDA ZAMAN BANO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
358	WPC(OAC)/0000373/2012	INDIRA PANDA VS STATE OF ODISHA	ANINDYA KUMAR MISHRA VS	// 0 //
359	WPC(OAC)/0000383/2012	SATYAPRIYA SAMANTARAY VS STATE OF ODISHA	DEBADUTTA ROUSTRAY VS	// 0 //
360	WPC(OAC)/0000392/2012	CHAUDHURY AMULYA RATNA SAHOO VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
361	WPC(OAC)/0000403/2012	KHEMRAJ ADHIKARI VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
362	WPC(OAC)/0000733/2012	SUSHAMA MOHAPATRA VS STATE OF ODISHA	SIDHARTH SWAIN VS	// 0 //
363	WPC(OAC)/0000985/2011	PRATIMA DASH	M/S A.K. MISHRA	//



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WPC(OAC)/0001152/2012	SAHADEV BEHERA	M/S KSHIROD KU. ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
365	WPC(OAC)/0001161/2012	SHRI NAGENDRA KISHORE SAHOO	M/S D.S MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WPC(OAC)/0001163/2012	RAMESH CHANDRA PANDA	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
367	WPC(OAC)/0001550/2012	PRAMODINI SAHU	J.K.LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WPC(OAC)/0001559/2012	SADHU CHARAN PRADHAN	B.P.SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
369	WPC(OAC)/0001696/2012	BHARAT CHANDRA PATRA	M/S BIJAYA KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WPC(OAC)/0001697/2012	PRASANTA KUMAR BEHERA	M/S BIJAYA KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WPC(OAC)/0001698/2012	ARUN KUMAR KISHAN	M/S BIJAYA KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WPC(OAC)/0001699/2012	SURAJ KANTA DIGAL	M/S BIJAYA KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WPC(OAC)/0001835/2012	FAKIR MOHAN SWAIN	M/S PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
374	WPC(OAC)/0001843/2012	JAYANTA KUMAR MOHANTY	M/S DURGESH NARAYAN RATH	//
		VS	VS	0

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375	WPC(OAC)/0001844/2012	STATE OF ODISHA BIRA KISHORE DAS VS	M/S RAMA CHANDRA JENA VS	// // ()
376	WPC(OAC)/0001845/2012	STATE OF ODISHA DAMBARUDHAR NAIK VS	M/S RAMA CHANDRA JENA VS	// // ()
377	WPC(OAC)/0001847/2012	STATE OF ODISHA PRASANTA KUMAR BISWAL VS	M/S PRAFULLA KUMAR KAR VS	// // ()
378	WPC(OAC)/0001848/2012	STATE OF ODISHA SANKHA CHANDRA TUDU VS	M/S PRAFULLA KUMAR KAR VS	// // ()
379	WPC(OAC)/0001849/2012	STATE OF ODISHA DURGA CHARAN MURMU VS	M/S PRAFULLA KUMAR KAR VS	// // ()
380	WPC(OAC)/0001850/2012	STATE OF ODISHA SUKANTA KUMAR DASH VS	M/S PRAFULLA KUMAR KAR VS	// // ()
381	WPC(OAC)/0001851/2012	STATE OF ODISHA PRIYABRATA SWAIN VS	M/S PRAFULLA KUMAR KAR VS	// // ()
382	WPC(OAC)/0001852/2012	STATE OF ODISHA SUSANTA KUMAR SWAIN VS	M/S PRAFULLA KUMAR KAR VS	// // ()
383	WPC(OAC)/0001854/2012	STATE OF ODISHA PRANATI RAUTRAY VS	M/S SRINIVAS MOHANTY VS	// // ()
384	WPC(OAC)/0001857/2012	STATE OF ODISHA SNIGDCHARANI MISHRA VS	M/S RANJIT SAMAL VS	// // ()
385	WPC(OAC)/0001858/2012	STATE OF ODISHA CHINMAY KUMAR ROUT VS STATE OF ODISHA	M/S MANOJ KUMAR MOHANTY VS	// // () //

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386	WPC(OAC)/0001868/2012	SNEHALATA CHOUDHURY VS STATE OF ODISHA	M/S D.K. PATNAIK VS	// 0 //
387	WPC(OAC)/0001873/2012	BIBHUTI BHUSAN MAHALIK VS STATE OF ODISHA.	M/S SHASHI BHUSAN JENA VS	// 0 //
388	WPC(OAC)/0001883/2012	RATNAKAR MOHANTY VS STATE OF ODISHA	M/S DHULIRAM PATTANAYAK VS	// 0 //
389	WPC(OAC)/0001995/2012	SUPRAVA MOHAPATRA VS STATE OF ODISHA	M/S SUKANTA KUMAR DALAI VS	// 0 //
390	WPC(OAC)/0002355/2012	DILIP KUMAR MEHER VS STATE OF ODISHA	M/S L.K MOHANTY VS	// 0 //
391	WPC(OAC)/0002356/2012	SAYED TANWIR AHAMED VS STATE OF ODISHA	M/S B.S TRIPATHY VS	// 0 //
392	WPC(OAC)/0002361/2012	PRAHALLAD CH. SHANKHUA VS STATE OF ODISHA	M/S N.C ROUT VS	// 0 //
393	WPC(OAC)/0002362/2012	DHULI CHARAN MOHARANA VS STATE OF ODISHA	M/S ER.N.K MOHANTY VS	// 0 //
394	WPC(OAC)/0002363/2012	FATESINGH SOREN VS STATE OF ODISHA	M/S N.S PANDA VS	// 0 //
395	WPC(OAC)/0002379/2012	PRAKASH CHANDRA PATASAHANI VS STATE OF ODISHA	M/S R.ACHARAY VS	// 0 //
396	WPC(OAC)/0002380/2012	KESHAB CHANDRA SAHU VS STATE OF ODISHA	M/S B.B MOHANTY VS	// 0 //
397	WPC(OAC)/0002393/2012	SIDHESWAR MOHAPATRA	M/S SUSANTA KU. MISHRA	//

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		VS	VS	0
		STATE OF ODISHA		//
398	WPC(OAC)/0002395/2012	ALAKARANI MALLIK	M/S M.R PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WPC(OAC)/0002399/2012	DURGA CHARAN SUTAR	M/S S.PATRA(1)	//
		VS	VS	0
		STATE OF ODISHA		//
400	WPC(OAC)/0002401/2012	RAJENDRA NARYAN DASH	M/S ARIJEET MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
401	WPC(OAC)/0002403/2012	MANAS RANJAN MISHRA	M/S S.K DASH	//
		VS	VS	0
		STATE OF ODISHA		//
402	WPC(OAC)/0002405/2012	SUSHANTA KUMAR RAJGURU	M/S BHARAT JALLI	//
		VS	VS	0
		STATE OF ODISHA		//
403	WPC(OAC)/0002412/2012	JYOTIRMAYA BEHERA	M/S D.ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
404	WPC(OAC)/0002414/2012	BHAGABAN SETHY	M/S M.K KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WPC(OAC)/0002421/2012	BIJAYALAXMI DASH	M/S D.N RATH	//
		VS	VS	0
		STATE OF ODISHA		//
406	WPC(OAC)/0002422/2012	DAITARI BAG	M/S S.B JENA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WPC(OAC)/0002424/2012	LAKSHAMAN KUMAR MOHANTY	M/S H.P RATH	//
		VS	VS	0
		STATE OF ODISHA		//
408	WPC(OAC)/0002431/2012	LINGARAJ PANIGRAHY	M/S PPRABHASI NAYAK	//
		VS	VS	0

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409	WPC(OAC)/0002436/2012	STATE OF ODISHA ANANDA CHANDRA PATRO VS	M/S S.B JENA VS	// // 0
410	WPC(OAC)/0002437/2012	STATE OF ODISHA BIBHISAN KANHAR VS	M/S S.MOHAPATRA VS	// // 0
411	WPC(OAC)/0002462/2012	STATE OF ODISHA MUKTI KUMAR KULU VS	M/S S.B JENA VS	// // 0
412	WPC(OAC)/0002463/2012	STATE OF ODISHA ANANDA CHNADRA PATRO VS	M/S S.B JENA VS	// // 0
413	WPC(OAC)/0002464/2012	STATE OF ODISHA SRINIVAS DORA VS	M/S S.B JENA VS	// // 0
414	WPC(OAC)/0002481/2012	STATE OF ODISHA KALPANA DAS VS	M/S D.ROUTRAY VS	// // 0
415	WPC(OAC)/0002482/2012	STATE OF ODISHA ANUPAMA SINGH VS	M/S D.ROUTRAY VS	// // 0
416	WPC(OAC)/0002490/2015	STATE OF ODISHA SRIPATI SAMANTARAY VS	PRAVAT RANJAN DASH VS	// // 0
417	WPC(OAC)/0002491/2015	STATE OF ODISHA DEBASMITA NAYAK VS	PRAVAT RANJAN DASH VS	// // 0
418	WPC(OAC)/0002602/2012	STATE OF ODISHA DR. CHANDRA SEKHAR PANDA VS	M/S PAMI RATH VS	// // 0
419	WPC(OAC)/0002603/2012	STATE OF ODISHA NARASINGHA PANDA VS	M/S N. LENKA VS	// // 0
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :01/12/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
420	WPC(OAC)/0002605/2012	RABINDRA KUAR DAS VS STATE OF ODISHA	M/S ASIM AMITAV DAS VS	// 0 //
421	WPC(OAC)/0002607/2012	BIBHUTI BHUSAN MAHALIK VS STATE OF ODISHA	M/S SIDDHARTHA RAY VS	// 0 //
422	WPC(OAC)/0002610/2012	DR. BHABABHUTI PANDA VS STATE OF ODISHA	M/S S.K. SWAIN VS	// 0 //
423	WPC(OAC)/0003028/2012	GIRISH CHANDRA BEHERA VS STATE OF ODISHA	M/S PURUSOTTAM RANA VS	// 0 //
424	WPC(OAC)/0003074/2012	BRAJAMOHAN MAJHI VS STATE OF ODISHA	M/S PRAVASH CH. JENA VS	// 0 //
425	WPC(OAC)/0003081/2012	RABINARAYAN NAYAK VS STATE OF ODISHA	M/S IN PERSON VS	// 0 //
426	WPC(OAC)/0003114/2012	SUDAM SAHU VS STATE OF ODISHA	M/S PRASANNA KUMAR MOHANTY VS	// 0 //
427	WPC(OAC)/0003116/2012	SANTOSHI PANIGRAHI VS STATE OF ODISHA	M/S SANTOSH KUMAR SWAIN VS	// 0 //
428	WPC(OAC)/0003118/2012	SRIKANTHA DAS VS STATE OF ORISSA	M/S SUMANTA KUMAR NAYAK VS	// 0 //
429	WPC(OAC)/0003119/2012	TAPASWINI MOHANTY VS SECRETARY HOME DEPT.	M/S BIBHUTI BHUSAN DASH VS	// 0 //
430	WPC(OAC)/0003120/2012	BIBHUTI BHUSAN PATRA VS STATE OF ORISSA	M/S SHASHI BHUSAN JENA VS	// 0 //
431	WPC(OAC)/0003122/2012	HIMANSU SEKHAR PARIDA	MANOJA KUMAR KHUNTIA	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/12/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
432	WPC(OAC)/0003124/2012	NIRMALA BEHERA	M/S MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
433	WPC(OAC)/0003125/2012	BIJAYA KUMAR ACHARYA	M/S MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ORISSA		//
434	WPC(OAC)/0003126/2012	TAPASWINI SAHOO	M/S SAMARENDRA PATTANAYAK	//
		VS	VS	0
		STATE OF ORISSA		//
435	WPC(OAC)/0003127/2012	PRASANTI BEHERA	M/S SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ORISSA.		//
436	WPC(OAC)/0003132/2012	BHRAMARABAR JENA	M/S PANCHANAN	//
		VS	VS	0
		STATE OF ORISSA		//
437	WPC(OAC)/0003142/2012	SATYABAN GIRI	M/S BIMBISAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
438	WPC(OAC)/0003169/2012	AGASTI SETHY	M/S BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
439	WPC(OAC)/0003170/2012	DURYODHAN SAHOO	M/S BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
440	WPC(OAC)/0003171/2012	AJAYA KUMAR SETHY	M/S BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
441	WPC(OAC)/0003356/2012	PRAMOD KUMAR PRADHAN	M/S HARA PRASAD RATH	//
		VS	VS	0
		STATE OF ODISHA		//
442	WPC(OAC)/0003512/2012	PRAFULLA KUMAR BEHURA	M/S MANOJA KUMAR KHUNTIA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WPC(OAC)/0003513/2012	D.G. AND I.G. OF POLICE DILIP KUMAR MISHRA VS	M/S MANOJA KUMAR KHUNTIA VS	// // ()
444	WPC(OAC)/0003514/2012	D.G. AND I.G. OF POLICE PREETAM KUMAR SAHOO VS	M/S MANOJA KUMAR KHUNTIA VS	// // ()
445	WPC(OAC)/0003516/2012	D.G. AND I.G. OF POLICE DINESH KUMAR ROUT VS	M/S BISWABIHARI MOHANTY VS	// // ()
446	WPC(OAC)/0003525/2012	D.G. OF POLICE, CUTTACK SATYAJIT MOHANTY VS	M/S SIDHARTHA SANKAR MOHAPATRA VS	// // ()
447	WPC(OAC)/0003605/2012	STATE OF ODISHA BIDYADHAR PARIDA AND OTHERS VS	M/S HARA PRASAD RATH VS	// // ()
448	WPC(OAC)/0003757/2012	STATE OF ODISHA SARAT CHANDRA DASH VS	ASHOK KUMAR MOHAPATRA(1) VS	// // ()
449	WPC(OAC)/0003758/2012	REVENUE DIVISIONAL COMMISSIONER SUKANTA KUMAR PARIDA VS	MAHESWAR SATAPATHY VS	// // ()
450	WPC(OAC)/0003763/2012	STATE OF ODISHA GODABARI PATTANAİK VS	D.K.PATTNAİK VS	// // ()
451	WPC(OAC)/0003766/2012	STATE OF ODISHA ASIT KUMAR MOHANTY VS	UMESH CHANDRA MOHANTY VS	// // ()
452	WPC(OAC)/0003768/2012	STATE OF ODISHA CHITTARANJAN DAS VS	L.K.MOHANTY VS	// // ()
453	WPC(OAC)/0003769/2012	STATE OF ODISHA NIRANJAN MOHANTY VS	B.K.RAJ VS	// // ()
		STATE OF ODISHA		//



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WPC(OAC)/0003772/2012	PRAVAT KUMAR SENAPATI VS STATE OF ODISHA	SAROJNANDA MISHRA VS	// 0 //
455	WPC(OAC)/0003773/2012	RABINDRA KUMAR PANDA VS STATE OF ODISHA	HARAPRASAD RATH VS	// 0 //
456	WPC(OAC)/0003774/2012	NARENDRA KUMAR BEHERA VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
457	WPC(OAC)/0003776/2012	KISHORE KUMAR BEHERA VS STATE OF ODISHA	B.S.MISHRA(2) VS	// 0 //
458	WPC(OAC)/0003779/2012	BIRANCHI NARAYAN PANDA VS STATE OF ODISHA	UMAKANTA SAHOO VS	// 0 //
459	WPC(OAC)/0003782/2012	RASHMITA PAL VS STATE OF ODISHA	B.S.TRIPATHY VS	// 0 //
460	WPC(OAC)/0003783/2012	PADMANAV JENA VS STATE OF ODISHA	PAPUN DAS VS	// 0 //
461	WPC(OAC)/0003784/2012	KAILASH CHANDRA BHUYAN VS STATE OF ODISHA	AMIYA KUMAR MOHANTY(A) VS	// 0 //
462	WPC(OAC)/0003793/2012	PARSHURAM BADHEI VS STATE OF ODISHA	MANOJ KUMAR KHUNTIA VS	// 0 //
463	WPC(OAC)/0003794/2012	KUSUMA MANTRY VS STATE OF ODISHA	SAMAPATI PRADHAN VS	// 0 //
464	WPC(OAC)/0003795/2012	KHIROD KUMAR NAIK VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
465	WPC(OAC)/0003801/2012	KRUSHNA CH. MAHAKUR	JAYANTA KUMAR RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
466	WPC(OAC)/0003802/2012	HEMANTA KUMAR BARIK	JAYANT KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
467	WPC(OAC)/0003803/2012	PROF.(DR.) DHIRENDRANATH MOHARANA	DHULIRAM PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
468	WPC(OAC)/0003809/2012	SUDARSAN CHOUDHURY	RABINDRA KUMAR PATTANAIAK	//
		VS	VS	0
		SECY. WATER RESOURCES DEPT.		//
469	WPC(OAC)/0003814/2012	BISHNU CHARAN SWAIN	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
470	WPC(OAC)/0003816/2012	NALINI KUMAR BEHURA	SANJB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
471	WPC(OAC)/0003820/2012	SUCHITRA SINHA	MANOJ KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
472	WPC(OAC)/0003821/2012	NALINIKNATA BHOI	NIRANJAN PANDA	//
		VS	VS	0
		COMMANDANT 3RD, IR, BATTALION		//
473	WPC(OAC)/0003825/2012	RAMESH CHANDRA MOHANTY	JAYANT KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
474	WPC(OAC)/0003827/2012	TRIPTI DAS	AMIYA KUMAR MISHRA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
475	WPC(OAC)/0003828/2012	SMRUTI REKHA RAY	AMIYA KUMAR MISHRA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
476	WPC(OAC)/0003829/2012	SHIBA SHANKAR MOHANTY	SIDHARTHA MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WPC(OAC)/0003831/2012	STATE OF ODISHA PRAMILA DAS VS	MANOJ KUMAR MOHANTY VS	// // 0
478	WPC(OAC)/0003834/2012	STATE OF ODISHA SANTILATA PATRA VS	J.K.MISHRA (2) VS	// // 0
479	WPC(OAC)/0003836/2012	STATE OF ODISHA HARISH CHANDRA SETHY VS	RAMA CHANDRA JENA VS	// // 0
480	WPC(OAC)/0003840/2012	STATE OF ODISHA CHANDA DAS VS	R.N. MISHRA II VS	// // 0
481	WPC(OAC)/0003846/2012	STATE OF ODISHA SWETALINA DASH VS	MANOJ KUMAR MISHRA VS	// // 0
482	WPC(OAC)/0003847/2012	STATE OF ODISHA GAYATREE NANDA VS	MANOJ KUMAR MISHRA VS	// // 0
483	WPC(OAC)/0003848/2012	STATE OF ODISHA REETANJALI PANDA VS	MANOJ KUMAR MISHRA VS	// // 0
484	WPC(OAC)/0003849/2012	STATE OF ODISHA SNEHALATA SAMAL VS	MANOJ KUMAR MISHRA VS	// // 0
485	WPC(OAC)/0003850/2012	STATE OF ODISHA MONALISHA SAHOO VS	MANOJ KUMAR MISHRA VS	// // 0
486	WPC(OAC)/0003851/2012	STATE OF ODISHA ROSALINA NATH VS	MANOJ KUMAR MISHRA VS	// // 0
487	WPC(OAC)/0003852/2012	STATE OF ODISHA PRADEEP KUMAR TRIPATHY VS	MANOJ KUMAR MISHRA VS	// // 0
		STATE OF ODISHA		//

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
488	WPC(OAC)/0003853/2012	ASHWINI KUMAR SAHU VS STATE OF ODISHA	MANOJ KUMAR MISHRA VS	// 0 //
489	WPC(OAC)/0003854/2012	SOUMYA DARSAN MOHANTY VS STATE OF ODISHA	MANOJ KUMAR MISHRA VS	// 0 //
490	WPC(OAC)/0003858/2012	RABINDRA KUMAR BEHERA VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	// 0 //
491	WPC(OAC)/0003859/2012	PRATAP CHANDRA PARIDA VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	// 0 //
492	WPC(OAC)/0003870/2012	JAGADISH PATEL VS STATE OF ODISHA	S.PATRA 1 VS	// 0 //
493	WPC(OAC)/0003879/2012	PRADIPTA KUMAR RATH VS STATE OF ODISHA	SARBESWAR PRUSTY VS	// 0 //
494	WPC(OAC)/0003881/2012	KHIROD CHANDRA MOHANTY VS STATE OF ODISHA	J.K.KHUNTIA VS	// 0 //
495	WPC(OAC)/0003884/2012	ANTARJYAMI SWAIN VS STATE OF ODISHA	JAYADEV SENGUPTA VS	// 0 //
496	WPC(OAC)/0003892/2012	CHAKRADHAR SAHU VS STATE OF ODISHA	HIMANSHU SEKHAR SATAPATHY VS	// 0 //
497	WPC(OAC)/0003893/2012	DHANESWARI PADHI VS D.G. AND I.G. PF POLICE	MANOJ KUMAR KHUNTIA VS	// 0 //
498	WPC(OAC)/0003897/2012	DR MANOJ KUMAR PADHY VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
499	WPC(OAC)/0003901/2012	RAMA CHANDRA DIXIT	SIDHESWAR MALLIK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
500	WPC(OAC)/0003902/2012	KASHINATH SAHU	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
501	WPC(OAC)/0003906/2012	NARAYAN NAHAK	BIJAYA KUMAR PARIDA 2	//
		VS	VS	0
		STATE OF ODISHA		//
502	WPC(OAC)/0003907/2012	NARAYAN PATNAIK	BIJAYA KUMAR PARIDA 2	//
		VS	VS	0
		STATE OF ODISHA		//
503	WPC(OAC)/0003908/2012	PABITRA NAYAK	BIJAYA KUMAR PARIDA 2	//
		VS	VS	0
		STATE OF ODISHA		//
504	WPC(OAC)/0003909/2012	ANTARYAMI DALAPATI	BIJAYA KUMAR PARIDA 2	//
		VS	VS	0
		STATE OF ODISHA		//
505	WPC(OAC)/0003910/2012	PRAHALLA@PRAHALLAD BEHERADALAI	BIJAYA KUMAR PARIDA 2	//
		VS	VS	0
		STATE OF ODISHA		//
506	WPC(OAC)/0003911/2012	GOREKHA BEHERA	BIJAYA KUMAR PARIDA 2	//
		VS	VS	0
		STATE OF ODISHA		//
507	WPC(OAC)/0003948/2012	PRAFULLA KUMAR SWAIN	B.B.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
508	WPC(OAC)/0003950/2012	NITYANANDA BEHERA	B.B.MOHNATY	//
		VS	VS	0
		STATE OF ODISHA		//
509	WPC(OAC)/0003951/2012	NILAMANI BEHERA	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
510	WPC(OAC)/0003952/2012	BISHNU CHARAN BEHERA	BISWABIHARI MOHANTY	//
		VS	VS	0

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511	WPC(OAC)/0003953/2012	STATE OF ODISHA PRAMOD KUMAR SETHY VS	BISWABIHARI MOHANTY VS	// // ()
512	WPC(OAC)/0003954/2012	STATE OF ODISHA TULASI DEI VS	BISWABIHARI MOHANTY VS	// // ()
513	WPC(OAC)/0003955/2012	STATE OF ODISHA MAHENDRA PAL VS	SANJIB MOHANTY VS	// // ()
514	WPC(OAC)/0003956/2012	STATE OF ODISHA LAXMAN SRIRAM VS	SANJIB MOHANTY VS	// // ()
515	WPC(OAC)/0003957/2012	STATE OF ODISHA RAMA CH. GAMANGO VS	SANJIB MOHANTY VS	// // ()
516	WPC(OAC)/0003958/2012	STATE OF ODISHA KAILASH CHANDRA BEHERA VS	BANSHIDHAR SATAPATHY VS	// // ()
517	WPC(OAC)/0003959/2012	STATE OF ODISHA SANKAR PRASAD KANDI VS	KARUNAKAR GAYA VS	// // ()
518	WPC(OAC)/0003960/2012	STATE OF ODISHA SNEHALATA SETHY VS	KARUNAKAR GAYA VS	// // ()
519	WPC(OAC)/0003961/2012	STATE OF ODISHA BIDULATA DEI VS	KARUNAKAR GAYA VS	// // ()
520	WPC(OAC)/0003962/2012	STATE OF ODISHA RAJANI BHOI VS	KARUNAKAR GAYA VS	// // ()
521	WPC(OAC)/0003966/2012	STATE OF ODISHA PRADIPTA KUMAR MOHAPATRA VS	PAMI RATH VS	// // ()
		STATE OF ODISHA		//

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522	WPC(OAC)/0003967/2012	GAGAN BEHARI BEHERA VS STATE OF ODISHA	KALI PRASANNA MISHRA VS	// 0 //
523	WPC(OAC)/0003972/2012	ALEKHA BEHAR VS STATE OF ODISHA	M/S J.K MISHRA 2 VS	// 0 //
524	WPC(OAC)/0003992/2012	MARSHAL HEMBRUM VS STATE OF ODISHA	M/S BIRAJA PRASANNA SATPATHY VS	// 0 //
525	WPC(OAC)/0004009/2012	CHANDRA SEKHAR NAIK VS STATE OF ODISHA	M/S GHANASHYAM NAMTOAR VS	// 0 //
526	WPC(OAC)/0004010/2012	BHANUMATI NAYAK VS STATE OF ODISHA	M/S J.K MISHRA 2 VS	// 0 //
527	WPC(OAC)/0004015/2012	SUSHANTA KUMAR PARIDA VS STATE OF ODISHA	M/S K.K SWAIN VS	// 0 //
528	WPC(OAC)/0004016/2012	GANESH CHANDRA PAL VS STATE OF ODISHA	M/S K.K SWAIN VS	// 0 //
529	WPC(OAC)/0004019/2012	RABINDRA NATH SAHU VS STATE OF ODISHA	M/S BIJAY KUMAR DASH VS	// 0 //
530	WPC(OAC)/0004021/2012	SARATA CHANDRA NANDA VS PRINCIPAL CHIEF CONSERVATOR OF FORESTS,ODISHA	M/S LAXMAN PRADHAN VS	// 0 //
531	WPC(OAC)/0004028/2012	JYOTSNAMAYEE DEVI VS STATE OF ODISHA	M/S SARBESWAR PRUSTY VS	// 0 //
532	WPC(OAC)/0004029/2012	D.RAMA RAO VS STATE OF ODISHA	M/S SARBESWAR PRUSTY VS	// 0 //
533	WPC(OAC)/0004034/2012	BIBHUTI BHUSAN BEHERA	M/S HARA PRASAD RATH	//

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		VS	VS	0
		STATE OF ODISHA		//
534	WPC(OAC)/0004040/2012	DASARATHY BISWAL	M/S HARA PRASAD RATH	//
		VS	VS	0
		STATE OF ODISHA		//
535	WPC(OAC)/0004041/2012	SANJAY SAMAL	M/S B.S TRIPATHY 1	//
		VS	VS	0
		STATE OF ODISHA		//
536	WPC(OAC)/0004042/2012	GARUDADHWAJA MAJHI	M/S J.K. MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
537	WPC(OAC)/0004043/2012	KESHAB CHANDRA NAIK	M/S J.K. MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
538	WPC(OAC)/0004044/2012	JAGNU NIAL	M/S J.K MISHRA 2	//
		VS	VS	0
		STATE OF ODISHA		//
539	WPC(OAC)/0004045/2012	KAILASH CHANDRA BEHERA	M/S MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
540	WPC(OAC)/0004046/2012	JHARANA ROT	M/S R.N. MISHRA 2	//
		VS	VS	0
		STATE OF ODISHA		//
541	WPC(OAC)/0004052/2012	SURESH KUMAR KALO	M/S K.K SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
542	WPC(OAC)/0004065/2012	KAILASH CHANDRA BEHERA	M/S MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
543	WPC(OAC)/0004066/2012	PRASANTA KUMAR PATTNAYAK	M/S SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
544	WPC(OAC)/0004067/2012	RATHINDRA KUMAR SINGH	M/S RAMA CHANDRA JENA	//
		VS	VS	0



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545	WPC(OAC)/0004077/2012	STATE OF ODISHA HRUSHIKESH NAIK VS	M/S G.A.R DORA VS	// // ()
546	WPC(OAC)/0004078/2012	STATE OF ODISHA PRADIPTA KUMAR RAY VS	M/S RAMAKANTA SARANGI VS	// // ()
547	WPC(OAC)/0004079/2012	STATE OF ODISHA PURNA CHANDRA SETHI VS	M/S HARA PRASAD RATH VS	// // ()
548	WPC(OAC)/0004083/2012	STATE OF ODISHA BRAJAKANTA BEHERA VS	M/S K.K SWAIN VS	// // ()
549	WPC(OAC)/0004084/2012	STATE OF ODISHA PRAHARAJ BENYA VS	M/S ABHIRAM SWAIN VS	// // ()
550	WPC(OAC)/0004085/2012	STATE OF ODISHA ASWINI KUMAR MISHRA VS	M/S DINESH KUMAR PANDA VS	// // ()
551	WPC(OAC)/0004086/2012	STATE OF ODISHA CHITTRANJAN SAMANTARAY VS	M/S KALI PRASANNA MISHRA VS	// // ()
552	WPC(OAC)/0004087/2012	STATE OF ODISHA PRAFULLA KUMAR DAS VS	M/S KALI PRASANNA MISHRA VS	// // ()
553	WPC(OAC)/0004091/2012	STATE OF ODISHA SURENDRA SETH VS	M/S BHOJARAJ SETH VS	// // ()
554	WPC(OAC)/0004092/2012	STATE OF ODISHA ASHAMANI DEI VS	M/S LAXMAN PRADHAN VS	// // ()
555	WPC(OAC)/0004103/2012	STATE OF ODISHA GIRISH CH. UPADHAY VS STATE OF ODISHA	M/S B.S TRIPATHY VS	// // () //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
556	WPC(OAC)/0004104/2012	SHRABANI PURI VS STATE OF ODISHA	M/S B.S TRIPATHY VS	// 0 //
557	WPC(OAC)/0004108/2012	NIRANJAN RANA VS STATE OF ODISHA	M/S ANIL KUMAR BEHERA VS	// 0 //
558	WPC(OAC)/0004114/2012	RADHA RAMAN MISHRA VS STATE OF ODISHA	M/S SIDHESWAR MALLIK VS	// 0 //
559	WPC(OAC)/0004116/2012	BARIAL MAJHI VS STATE OF ODISHA	M/S KALPATARU PANIGRAHI VS	// 0 //
560	WPC(OAC)/0004123/2012	RENUKA KUMARI DEVI VS STATE OF ODISHA	M/S KALI PRASANNA MISHRA VS	// 0 //
561	WPC(OAC)/0004124/2012	ALLHAD CHANDRA PRADHAN VS STATE OF ODISHA	M/S TAPAN KUMAR MANDAL VS	// 0 //
562	WPC(OAC)/0004125/2012	KRUSHNA CHANDRA MISHRA VS STATE OF ODISHA	M/S D. ROUSTRAY VS	// 0 //
563	WPC(OAC)/0004128/2012	MADANMOHAN GANTAYAT VS STATE OF ODISHA	M/S BISWA BIHARI MOHANTY VS	// 0 //
564	WPC(OAC)/0004129/2012	CHATURBHUJA NAIK VS STATE OF ODISHA	M/S BISWA BIHARI MOHANTY VS	// 0 //
565	WPC(OAC)/0004131/2012	MALATI NAYAK VS STATE OF ODISHA	M/S MOHENDRA DALAI VS	// 0 //
566	WPC(OAC)/0004132/2012	NATABAR MOHANTA VS STATE OF ODISHA	M/S MOHENDRA DALAI VS	// 0 //
567	WPC(OAC)/0004135/2012	RAMESH KUMAR NAYAK	M/S AMIYA KUMAR MOHANTY (A)	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/12/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
568	WPC(OAC)/0004141/2012	PRASANTA KUMAR PADHI	M/S HARA PRASAD RATH	//
		VS	VS	0
		STATE OF ODISHA		//
569	WPC(OAC)/0004150/2012	SAROJ BASINI PATTANAYAK	M/S KALI PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
570	WPC(OAC)/0004151/2012	PRADEEP KUMAR MAHAPATRA	M/S KALI PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
571	WPC(OAC)/0004153/2012	PRAFULLA KUMAR GIRI	M/S KALI PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
572	WPC(OAC)/0004154/2012	JYOTSHNA MOHANTY	M/S KALI PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
573	WPC(OAC)/0004155/2012	BASNATA KUMAR JENA	M/S KALI PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
574	WPC(OAC)/0004163/2012	ABHAYA KUMAR ROUT	M/S HEMANT KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
575	WPC(OAC)/0004164/2012	ABHAYA KUMAR ROUT	M/S HEMANT KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
576	WPC(OAC)/0004166/2012	KISHORE CHANDRA PRADHAN	M/S HARA PRASAD RATH	//
		VS	VS	0
		STATE OF ODISHA		//
577	WPC(OAC)/0004170/2012	MAHENDRANATH SARANGI	M/S MIRA GHOSE	//
		VS	VS	0
		STATE OF ODISHA		//
578	WPC(OAC)/0004171/2012	BIKRAM NARAYAN PATTNAIK	M/S MIRA GHOSE	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/12/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
579	WPC(OAC)/0004172/2012	STATE OF ODISHA DIBAKAR BISWAL VS	M/S MANOJ KUMAR KHUNTIA VS	// // ()
580	WPC(OAC)/0004240/2012	STATE OF ODISHA KAILASH CHANDRA MOHAPATRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
581	WPC(OAC)/0004242/2012	STATE OF ODISHA PANCHANAN BEHERA VS	D.R.BHOKTA VS	// // ()
582	WPC(OAC)/0004244/2012	STATE OF ODISHA PRAMILA BEHERA VS	D.R.BHOKTA VS	// // ()
583	WPC(OAC)/0004245/2012	STATE OF ODISHA NIROD KUMAR BEHERA VS	D.R.BHOKTA VS	// // ()
584	WPC(OAC)/0004249/2012	STATE OF ODISHA ADHIKANDA SETHY VS	SUBRAT MISHRA VS	// // ()
585	WPC(OAC)/0004251/2012	STATE OF ODISHA KARTIK CHANDRA BEHERA VS	MANOJ KUMAR MOHANTY VS	// // ()
586	WPC(OAC)/0004252/2012	STATE OF ODISHA LAXMI NARAYAN MOHANTY VS	MANOJ KUMAR MOHANTY VS	// // ()
587	WPC(OAC)/0004253/2012	STATE OF ODISHA SIDHESWAR BISWAL VS	MANOJ KUMAR MOHANTY VS	// // ()
588	WPC(OAC)/0004254/2012	STATE OF ODISHA BRAJA KISHORE MOHAPATRA VS	MANOJ KUMAR MOHANTY VS	// // ()
589	WPC(OAC)/0004256/2012	STATE OF ODISHA SUNITA BEHERA VS STATE OF ODISHA	MANOJ KUMAR KHUNTIA VS	// // () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/12/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
590	WPC(OAC)/0004269/2012	RASMITA ROUT VS STATE OF ODISHA	M/S N.S.PANDA VS	// 0 //
591	WPC(OAC)/0004271/2012	HEMANTA KUMAR SAHOO VS STATE OF ODISHA	MANOJ KUMAR KHUNTIA VS	// 0 //
592	WPC(OAC)/0004273/2012	KRUSHNA CHANDRA PATRO VS STATE OF ODISHA	MANOJ KUMAR KHUNTIA VS	// 0 //
593	WPC(OAC)/0004279/2012	KASHINATH MISHRA VS STATE OF ODISHA	D.K.PANDA VS	// 0 //
594	WPC(OAC)/0004280/2012	PRASAD CHANDRA MARANDI VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	// 0 //
595	WPC(OAC)/0004286/2012	ARUN KUMR JENA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
596	WPC(OAC)/0004287/2012	ATASI DHAL VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
597	WPC(OAC)/0004290/2012	RAMLAL TANTY VS STATE OF ODISHA	M/S B.S TRIPATHY VS	// 0 //
598	WPC(OAC)/0004291/2012	EMAN MANI KUJUR VS STATE OF ORISSA	M/S B.S TRIPATHY VS	// 0 //
599	WPC(OAC)/0004294/2012	GANGADHAR JENA VS STATE OF ODISHA	M/S SRIKANT KU. NAYAK VS	// 0 //
600	WPC(OAC)/0004296/2012	BALLABHA NARAYAN MAJHI VS STATE OF ORISSA	M/S ABHIRAM SWAIN VS	// 0 //
601	WPC(OAC)/0004297/2012	D. JAGANA KULU	M/S PRADEEP KUMAR PANDA	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/12/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
602	WPC(OAC)/0004308/2012	GOURI PANIGRAHI	M/S K.K. SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
603	WPC(OAC)/0004309/2012	PRADEEP KUMAR RATH	M/S SANTOSH KU. DASH	//
		VS	VS	0
		COMMISSION OF EXCISE		//
604	WPC(OAC)/0004310/2012	BHIMSEN RANASINGH	M/S SOUMYA MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
605	WPC(OAC)/0004311/2012	RANGADHAR BEHERA	M/S ABHIRAM SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
606	WPC(OAC)/0004330/2012	LOKANATH BEHERA	M/S SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ORISSA		//
607	WPC(OAC)/0004331/2012	DINAMANI BEHERA	M/S SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
608	WPC(OAC)/0004332/2012	SAROJ RANJAN DALAI	M/S SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ORISSA		//
609	WPC(OAC)/0004333/2012	BASANTI SETHI	M/S SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
610	WPC(OAC)/0004334/2012	DR. MAMATA SAHU	M/S SRIKAR KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
611	WPC(OAC)/0004339/2012	DOLAGOBINDA SETHI	M/S RAM PRASHAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
612	WPC(OAC)/0004340/2012	YOTSNAMAYEE BEHERA	M/S LAXMIKANTA MOHANTY	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/12/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
613	WPC(OAC)/0004341/2012	STATE OF ODISHA RASMITA KUMARI MOHANKUDO VS	M/S PRASANNA KUMAR MISHRA VS	// // ()
614	WPC(OAC)/0004342/2012	STATE OF ODISHA PARBATI BADHEI VS	M/S PRASANNA KUMAR MISHRA VS	// // ()
615	WPC(OAC)/0004343/2012	STATE OF ODISHA KUNI DEVI VS	M/S PRASANNA KUMAR MISHRA VS	// // ()
616	WPC(OAC)/0004344/2012	STATE OF ODISHA TILOTAMA DEVI VS	M/S PRASANNA KUMAR MISHRA VS	// // ()
617	WPC(OAC)/0004345/2012	STATE OF ODISHA SUNITA MALLI VS	M/S PRASANNA KUMAR MISHRA VS	// // ()
618	WPC(OAC)/0004346/2012	STATE OF ODISHA TAMADA RAJLAXMI VS	M/S PRASANNA KUMAR MISHRA VS	// // ()
619	WPC(OAC)/0004347/2012	STATE OF ODISHA SANJUKTA MISHRA VS	M/S PRASANNA KUMAR MISHRA VS	// // ()
620	WPC(OAC)/0004348/2012	STATE OF ODISHA BANDANA KUMARI DASH VS	M/S PRASANNA KUMAR MISHRA VS	// // ()
621	WPC(OAC)/0004349/2012	STATE OF ODISHA JUSPINA MANDAL VS	M/S PRASANNA KUMAR MISHRA VS	// // ()
622	WPC(OAC)/0004350/2012	STATE OF ODISHA SWAPNA KHADGARAY VS	M/S PRASANNA KUMAR MISHRA VS	// // ()
623	WPC(OAC)/0004351/2012	STATE OF ODISHA JASODA ROUT VS STATE OF ODISHA	M/S PRASANNA KUMAR MISHRA VS	// // () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/12/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
624	WPC(OAC)/0004356/2012	PRAFULLA KUMAR CHAKRA VS STATE OF ODISHA	M/S SAMEER KUMAR DAS VS	// 0 //
625	WPC(OAC)/0004363/2012	FAKIR MOHAN SAHOO VS STATE OF ODISHA	M/S SIDHESWAR MALLICK VS	// 0 //
626	WPC(OAC)/0004369/2012	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	M/S PRADEEP KU. DAS VS	// 0 //
627	WPC(OAC)/0004370/2012	BASANTA KUMAR BEHERA VS STATE OF ODISHA	M/S A.K ACHARYA VS	// 0 //
628	WPC(OAC)/0004373/2012	PRAMOD KUMAR SARANGI VS STATE OF ODISHA	M/S SRIKAR KUMAR RATH VS	// 0 //
629	WPC(OAC)/0004393/2012	BINODINI JENA VS STATE OF ODISHA	M/S AVIJIT MISHRA VS	// 0 //
630	WPC(OAC)/0004394/2012	DAMBARUDHAR MOHANTY VS STATE OF ODISHA	M/S BASUDEV PUJARI VS	// 0 //
631	WPC(OAC)/0004398/2012	GANESH PRASAD VS STATE OF ODISHA	M/S D. ROUSTRAY VS	// 0 //
632	WPC(OAC)/0004399/2012	BHOLESWAR MOHAPATRA VS STATE OF ODISHA	M/S ANJAN KUMAR BISWAL VS	// 0 //
633	WPC(OAC)/0004400/2012	GANESH CHANDRA RATH VS STATE OF ODISHA	M/S ANJAN KUMAR BISWAL VS	// 0 //
634	WPC(OAC)/0004401/2012	MADHAB SWAIN VS STATE OF ODISHA	M/S K.K SWAIN VS	// 0 //
635	WPC(OAC)/0004402/2012	AMULYA KUMAR LENKA	M/S K.K. SWAIN	//



**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/12/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		STATE OF ODISHA		//
636	WPC(OAC)/0004404/2012	BIJAY KUMAR MAJHI	M/S B.B. MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
637	WPC(OAC)/0004407/2012	PRAMOD CHANDRA ROUT	M/S K.P. MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
638	WPC(OAC)/0004408/2012	NRUSINGHA CH. MISHRA	M/S B.P SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
639	WPC(OAC)/0004410/2012	MOHAMMED EQBAL	M/S GOPAL SENHA	//
		VS	VS	0
		STATE OF ODISHA		//
640	WPC(OAC)/0004415/2012	SUKANTA KISHORE JENA	M/S SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
641	WPC(OAC)/0004416/2012	SURAT PRADHAN	M/S S. MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
642	WPC(OAC)/0004427/2012	K. PRABHAKAR PRUSTY	M/S BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
643	WPC(OAC)/0004455/2012	CHHOTRAY MAHANTA	M/S GHADIRAM VERMA	//
		VS	VS	0
		STATE OF ODISHA		//
644	WPC(OAC)/0004456/2012	SURENDRA KUMAR NAYAK	M/S P.C MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
645	WPC(OAC)/0004457/2012	SUBASH CHANDRA JANI	M/S P.C. MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
646	WPC(OAC)/0004459/2012	SARASWATI DAS	M/S RAMA CHANDRA JENA	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/12/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
647	WPC(OAC)/0004461/2012	STATE OF ODISHA PRASANNA KUMAR HOTTA VS	M/S DILIP KUMAR PATNAIK VS	// // ()
648	WPC(OAC)/0004464/2012	STATE OF ODISHA SNEHALATA NANDA VS	M/S D. ROUTRAY VS	// // ()
649	WPC(OAC)/0004525/2012	STATE OF ODISHA LINGARAJ PATTNAIK VS	M/S D.K PATTNAIK VS	// // ()
650	WPC(OAC)/0004526/2012	STATE OF ODISHA MOHAN CHARAN SINGH VS	M/S D.K PATTNAIK VS	// // ()
651	WPC(OAC)/0004527/2012	STATE OF ODISHA NILAMANI BEHERA VS	M/S D.K PATTNAIK VS	// // ()
652	WPC(OAC)/0004528/2012	STATE OF ODISHA KRUPASINDHU PATTNAIK VS	M/S D.K PATTNAIK VS	// // ()
653	WPC(OAC)/0004529/2012	STATE OF ODISHA MURALIDHAR SWAIN VS	M/S SADASIV PATRA VS	// // ()
654	WPC(OAC)/0004530/2012	STATE OF ODISHA PABITRA MOHAN MOHANTY VS	M/S RABI NARAYAN MISHRA II VS	// // ()
655	WPC(OAC)/0004532/2012	STATE OF ODISHA KISHORE CHANDRA DAS VS	M/S RABI NARAYAN MISHRA II VS	// // ()
656	WPC(OAC)/0004533/2012	STATE OF ODISHA SANGRAM KESHARI SAMAL VS	M/S RABI NARAYAN MISHRA II VS	// // ()
657	WPC(OAC)/0004534/2012	STATE OF ODISHA PANKAJA SAHU VS STATE OF ODISHA	M/S D.K PATTNAIK VS	// // () //

**ORISSA HIGH COURT****FILING REPORT AS ON :01/12/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
658	WPC(OAC)/0004535/2012	BIMALA MEHER VS STATE OF ODISHA	M/S JAYANT KUMAR RATH VS	// 0 //
659	WPC(OAC)/0004536/2012	KULAMANI SAMANTARA VS STATE OF ODISHA	M/S SUKANT KUMAR DALAI VS	// 0 //
660	WPC(OAPC)/0000028/2012	RASHMITA PANI VS STATE OF ORISSA	M/S PRASANTA KUMAR JENA VS	// 0 //
661	WPC(OAPC)/0000070/2012	ISWAR CHANDRA KALLO VS STATE OF ORISSA	M/S MANOJ KUMAR MOHANTY VS	// 0 //
662	WPC(OAPC)/0000086/2012	MANASWINI PATI VS STATE OF ORISSA	M/S BISWA BIHARI MOHANTY VS	// 0 //
663	WPC(OAPC)/0000090/2012	ARUN KUMAR BEHERA VS STATE OF ORISSA	M/S BAIBASWATA PANIGRAHI VS	// 0 //
664	WPC(OAPC)/0000100/2012	ASHOK KUMAR PATEL VS STATE OF ORISSA	M/S BHOJARAJ SETH VS	// 0 //
665	WPC(OAPC)/0000109/2012	SABIT KANTA SOREN VS STATE OF ORISSA	M/S SASHI BHUSAN JENA VS	// 0 //
666	WPC(OAPC)/0000123/2012	ASHOK SAHOO VS STATE OF ORISSA	M/S SUBASH CHANDRA PUSPALAK VS	// 0 //
667	WPC(OAPC)/0000134/2012	KISHORA CHANDRA MAJHI VS STATE OF ORISSA	M/S PRAFULLA KUMAR RATH VS	// 0 //
668	WPC(OAPC)/0000138/2012	MURALIDHAR DASH VS STATE OF ORISSA	M/S D.ROUTRAY VS	// 0 //
669	WPC(OAPC)/0000139/2012	RAMAKANTA PATRA	M/S D. ROUTRAY	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/12/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
670	WPC(OAPC)/0000140/2012	SMT. JYOTSHNA RANI LENKA	M/S D.ROUTRAY	//
		VS	VS	0
		STATE OF ORISSA		//
671	WPC(OAPC)/0000141/2012	PRADEEP KUMAR SAHOO	M/S D. ROUTRAY	//
		VS	VS	0
		STATE OF ORISSA		//
672	WPC(OAPC)/0000142/2012	BANAMALI BEHERA	M/S D. ROUTRAY	//
		VS	VS	0
		STATE OF ORISSA		//
673	WPC(OAPC)/0000166/2012	NARAYAN NAYAK	M/S MANOJ KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ORISSA		//
674	WPC(OAPC)/0000173/2012	GANGA CHARAN BHOI	M/S P.K. PRADHAN	//
		VS	VS	0
		STATE OF ORISSA		//
675	WPC(OAPC)/0000174/2012	SIBASANKAR CHOUDHRY	M/S BALAKRISHNA RAO	//
		VS	VS	0
		STATE OF ORISSA		//
676	WPC(OAPC)/0000185/2012	JADUNATH PATNAIK	M/S D.R. BEHERA	//
		VS	VS	0
		STATE OF ORISSA		//
677	WPC(OAPC)/0000192/2012	KHETRABASI APAT	M/S AMITAV DAS	//
		VS	VS	0
		STATE OF ORISSA		//
678	WPC(OAPC)/0000216/2012	SISIR KUMAR MALLICK	M/S PRABHAT KU. PRAHARAJ	//
		VS	VS	0
		STATE OF ORISSA		//
679	WPC(OAPC)/0000217/2012	AMARENDRA KUMAR JENA	M/S AMITAV DAS	//
		VS	VS	0
		STATE OF ORISSA		//
680	WPC(OAPC)/0000219/2012	BASUDEV DAS	M/S G.P. DUTTA	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/12/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
681	WPC(OAPC)/0000226/2012	STATE OF ORISSA M.MOHAN KUMAR VS	M/S ASHIS KUMAR MISHRA VS	// // ()
682	WPC(OAPC)/0000237/2012	STATE OF ORISSA DILLIP KUMAR TRIPATHY VS	M/S B.M. SARANGI VS	// // ()
683	WPC(OAPC)/0000259/2012	CHIEF ENGINEER, RURAL WORKS-I,II,III,INFRONT OF REDCROSS BHAWAN,BBSR BIJAYA KUMAR SWAIN VS	M/S C.R. NANDY VS	// // ()
684	WPC(OAPC)/0000291/2012	SECY. DEPT. OF AGRICULTURE,RAJIV BHABAN MANORANJAN BISWAL VS	M/S S.K. NAYAK VS	// // ()
685	WPC(OAPC)/0000295/2012	STATE OF ORISSA BIBHU PRASAD MISHRA VS	M/S DHULIRAM PATTNAYAK VS	// // ()
686	WPC(OAPC)/0000299/2012	STATE OF ORISSA SHYAM SUNDAR PATNAIK VS	M/S AMIYA KUMAR MISHRA VS	// // ()
687	WPC(OAPC)/0000320/2012	STATE OF ORISSA KHATURAM KISAN VS	M/S SATYABRATA MOHANTY VS	// // ()
688	WPC(OAPC)/0000341/2012	STATE OF ORISSA SUJATA MANJARI BISWAL VS	M/S NIKHIL KUMAR DASH VS	// // ()
689	WPC(OAPC)/0000346/2012	STATE OF ORISSA KISHORE CHANDRA MAJHI VS	M/S PRASANTA KUMAR SATAPATHY VS	// // ()
690	WPC(OAPC)/0000352/2012	STATE OF ORISSA GHANASYAMA BAHINIPATI VS	M/S AJODHYA NATH SAHU VS	// // ()
691	WPC(OAPC)/0000366/2012	STATE OF ORISSA KRUSHNA CHANDRA SAHU@SAHOO VS STATE OF ORISSA	M/S VS VS	// // () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/12/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
692	WPC(OAPC)/0000368/2012	PURNA CHANDRA PANDA VS STATE OF ORISSA	M/S ARJUN CH. BEHERA VS	// 0 //
693	WPC(OAPC)/0000377/2012	HALADHAR BEHERA VS STATE OF ORISSA	M/S BANSHIDHAR SATAPATHY VS	// 0 //
694	WPC(OAPC)/0000390/2012	SEBARAM PANDA VS SECY. REVENUE DEPT. ORISSA BBSR	M/S DILLIP KUMAR MOHANTY VS	// 0 //
695	CONTC(CPC)/0000002/2013	DHARANIDHAR PATTANAİK VS TARA DUTTA, SECRETARY, REVENUE AND DISASTER MANG. DEPTT.	M/S P.K. MOHAPATRA VS	// 0 //
696	CONTC(CPC)/0000007/2017	DHIRENDRA KUMAR DASH VS VISAL K. DEV , COMMI. SECY. TO GOVT. OF ODISHA SPORTS AND YOUTH SERVICES DEPTT.	M/S SIDHESWAR MALLİK VS	// 0 //
697	CONTC(CPC)/0000008/2017	RAGHUNATH BEHERA VS VISAL K. DEV COMMI. -CUM- SECY. TO GOVT. OF ODISHA SPORTS AND YOUTH SERVICES DEPTT.	M/S SIDHESWAR MALLİK VS	// 0 //
698	CONTC(CPC)/0000009/2015	NAKUL CHANDRA SINGH VS USHA PADHI, COMM.-CUM-SECY. S AND M.E. DEPTT.	M/S MANOJA KUMAR KHUNTIA VS	// 0 //
699	CONTC(CPC)/0000012/2016	SRINIBASH SAHU VS S.P. THAKUR, IAS, SECY., EXCISE DEPT.	BIRAJA PRASANNA SATAPATHY VS	// 0 //
700	CONTC(CPC)/0000012/2014	SURYAKANTA PATTNAİK VS VIPIN KUMAR SAXSENA, SECY. HOME DEPT	BISWABIHARI MOHANTY VS	// 0 //
701	CONTC(CPC)/0000015/2014	MINATI MISHRA VS RABINDRA PRATAP SINGH, COLLECTOR , SUBARNAPUR	M/S SAROJ KUMAR MISHRA VS	// 0 //
702	CONTC(CPC)/0000015/2013	DR.BENUDHAR MUDULI VS PRADIPTA KUMAR MOHAPATRA, SECY, HEALTH AND FAMILY WELFARE DEPARTMENT	G.S.NAMTOAR VS	// 0 //
703	CONTC(CPC)/0000019/2013	NIRMAL MOHAPATRA	M/S L.K. MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		USHARANI PADHI, S AND ME DEPTT		//
704	CONTC(CPC)/0000019/2014	GOPINATH MISHRA	J.K.LENKA	//
		VS	VS	0
		SURESH CHANDRA MOHAPATRA, SECY., WATER RESOURCES DEPT.		//
705	CONTC(CPC)/0000026/2018	KRUPASINDHU PADHI	M/S BISWAJIT MOHANTY	//
		VS	VS	0
		KANHU CHARAN DHIR, SUB-COLLECTOR, KENDRAPADA		//
706	CONTC(CPC)/0000033/2019	BIDYUT KUMAR KHUNTIA	SAROJ KUMAR JEE	//
		VS	VS	0
		PRADEEP KUMAR MOHAPATRA, SECY SCHOOL AND MASS		//
707	CONTC(CPC)/0000035/2013	DHANU PRADHAN	M/S R.K. NANDA	//
		VS	VS	0
		SATRUGHAN DAS, SUPERTENDING ER.		//
708	CONTC(CPC)/0000036/2013	NRUSINGH CHARAN SWAIN	M/S A.K. SHARMA	//
		VS	VS	0
		PRABHAT KUMAR BEHERA,DISTRICT TREASURY OFFICER, KENDRAPARA		//
709	CONTC(CPC)/0000037/2013	SUDHIR KUMAR PRADHAN	K.K.KAR	//
		VS	VS	0
		RANGALAL JAMUDA, SECY., AGRICULTURE DEPT.		//
710	CONTC(CPC)/0000039/2013	PRITILATA PARIJA	D.R.PATTANAYAK	//
		VS	VS	0
		GAGAN BIHARI DHAL,SECY,HIGHER EDUCATION DEPTT		//
711	CONTC(CPC)/0000040/2013	SUSHAMA MOHAPATRA	SIDHARTH SWAIN	//
		VS	VS	0
		TARA DUTTA, SECY., REVENUE AND DISASTER MANAGEMENT DEPT.		//
712	CONTC(CPC)/0000042/2015	NIRANJAN DAS	CHITTARANJAN PATTNAIK	//
		VS	VS	0
		NALINIKANTA PRADHAN,SECY,WORKS DEPTT		//
713	CONTC(CPC)/0000046/2013	BIDYADHAR PARIDA	M/S HARA PRASAD RATH	//
		VS	VS	0
		ALAKH CHANDRA PATRA,D.I OF SCHOOLS,DHENKANAL EDN. DIST.		//
714	CONTC(CPC)/0000048/2014	KISHORE CHANDRA BHOI	SUKANT KUMAR DALAI	//
		VS	VS	0

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		J.D. SHARMA,PRINCIPAL CONSERVATOR OF FOREST		//
715	CONTC(CPC)/0000051/2017	YASHOBANTA NAIK	M/S DR. J.K. LENKA	//
		VS	VS	0
		MANOJ AHUJA, SECRETARY, AGRI. DEPTT.		//
716	CONTC(CPC)/0000052/2014	DHIRENDRA KUMAR HOTA	M/S D.R. PATTNAYAK	//
		VS	VS	0
		USHA PADHY, S AND ME DEPTT		//
717	CONTC(CPC)/0000054/2013	PRANA KRISHNA SAHOO	UMAKANTA SAHOO	//
		VS	VS	0
		SUKADEV DAS, DIRECTOR ELEMENTARY EDUCATION		//
718	CONTC(CPC)/0000070/2014	JAYADEV NAYAK	NIRA SUNDAR PANDA	//
		VS	VS	0
		ARATI AHUJA, SECY WOMEN AND CHILD		//
719	CONTC(CPC)/0000081/2012	DUSASAN PATRA	BISWABIHARI MOHANTY	//
		VS	VS	0
		UPENDRANATH BEHERA,PRINCIPAL SECY,GOVT.IN HOME DEPTT		//
720	CONTC(CPC)/0000082/2013	RAMAKANTA NAYAK	M/S S. BEHERA	//
		VS	VS	0
		PRAFULLA KUMAR SAHOO, CONTROLLER OF ACCOUNTS		//
721	CONTC(CPC)/0000084/2013	DR.BISWANATH MOHANTY	MAHESH DAS	//
		VS	VS	0
		GAGAN KUMAR DHAL,SECY,HIGHER EDUCATION DEPTT		//
722	CONTC(CPC)/0000087/2014	AKSHYA SINGH BARIHA	M/S MANOJ KUMAR KHNTIA	//
		VS	VS	0
		SIBA PRASAD DAS , ELEMENTARY EDUCATION DEPTT		//
723	CONTC(CPC)/0000088/2014	GURUDEV HIAL	M/S M.K. KHUNTIA	//
		VS	VS	0
		SIBA PRASAD DAS, ELEMENTARY EDUCATION DEPTT		//
724	CONTC(CPC)/0000100/2013	SUSILA AMMATYA	M/S T. PRADHAN	//
		VS	VS	0
		DR. LAXMIDHAR KABI, C.D.M.O. KORAPUT		//
725	CONTC(CPC)/0000101/2013	DAMAYANTI MUDULI	T.PRADHAN	//
		VS	VS	0
		DR.PRAMOD KUMAR MOHANTY,CHIEF, DIST MEDICAL OFFICER		//



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726	CONTC(CPC)/0000102/2012	SUKANTA KUMAR DAS VS UPENDRA NATH BEHERA,IAS,PRINCIPAL SECY., HOME DEPT.	MANOJA KUMAR KHUNTIA VS	// 0 //
727	CONTC(CPC)/0000102/2013	SANTESWAR SAHOO VS DUSHASAN BEHERA, DIRECTOR ECONOMICS AND STATITCS	M/S SHASHI BHUSAN JENA VS	// 0 //
728	CONTC(CPC)/0000109/2013	KRUSHNA CHANDRA PANDA VS USHARANI PADHI, SECRETARY S AND ME DEPTT.	M/S L.K. MOHANTY VS	// 0 //
729	CONTC(CPC)/0000129/2013	SANTOSH KUMAR MOHANTY VS USHARANI PADHI, SECRETARY, S AND ME DEPTT.	M/S L.K. MOHANTY VS	// 0 //
730	CONTC(CPC)/0000135/2013	NIROJ RANJAN MISHRA VS MANORAMA SATPATHY, CHIEF DIST. MEDICAL OFFICER, NUAPADA	M/S PARESH KUMAR SAHOO VS	// 0 //
731	CONTC(CPC)/0000141/2012	DR.NARAYAN PRASAD MOHANTY VS APARAJITA SARANGI,SECY,HIGHER EDUCATION DEPTT	D.ROUTRAY VS	// 0 //
732	CONTC(CPC)/0000144/2012	BHAWANI SHANKAR JOSHI VS KRUSHNA CHANDRA SETHI, INSPECTOR OF SCHOOLS, KALAHANDI	M/S M.K. MOHANTY VS	// 0 //
733	CONTC(CPC)/0000152/2013	LOPAMUDRA MALLICK VS LAXMIDHAR KHATEI,CHIEF DIST,MEDICAL OFFICER,KORAPUT	T.PRADHAN VS	// 0 //
734	CONTC(CPC)/0000154/2013	DR. MINATI KUMARI MISHRA VS GAGAN BIHARI DHALA,SECY., HIGHER EDUCATION	D.S MISHRA VS	// 0 //
735	CONTC(CPC)/0000156/2013	PRATIMA JENA VS ARABINDA ACHARYA, DIST. INSPECTOR OF SCHOOLS, JAJPUR-2	S.P.SAHOO VS	// 0 //
736	CONTC(CPC)/0000157/2012	NARAHARI PRADHAN VS AUROBINDA BEHERA, SECRETARY, FOREST AND ENVIROMENT DEPTT.	M/S R.K. BISOI VS	// 0 //
737	CONTC(CPC)/0000168/2017	NIRAMAL KUMAR PATTANAYAK	K.K.SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
738	CONTC(CPC)/0000168/2012	RANJANA CHOPRA, SECY SCHOOL AND MASS EDUCATION	M/S L. KABI	//
		PARAMANANDA SWAIN	M/S L. KABI	//
		VS	VS	0
739	CONTC(CPC)/0000170/2017	RAJESH BARMA, SECRETARY, S AND ME DEPTT.	M/S LAXMI PRASAD DWIVEDY	//
		PRADOSH SUBHADARSEN MOHANTY	M/S LAXMI PRASAD DWIVEDY	//
		VS	VS	0
740	CONTC(CPC)/0000172/2014	CHANDRA SEKHAR KUMAR COMM.-CUM- SECY. GOVT. OF ODISHA	M/S MAHENDRA KUMAR SAHOO	//
		DIPTIMAYEE JEMA	M/S MAHENDRA KUMAR SAHOO	//
		VS	VS	0
741	CONTC(CPC)/0000176/2014	USHA PADHI, SECRETARY, S AND ME DEPTT.	M/S SHASHANKA SHEKHAR PATRA	//
		BINOD BIHARI MOHAPATRA	M/S SHASHANKA SHEKHAR PATRA	//
		VS	VS	0
742	CONTC(CPC)/0000178/2018	MRS. USHA PADHI, I.A.S., COMM.SECY. TO GOVT. OF ODISHA, SCHOOL AND MASS EDU. DEPTT.	M/S L.K. MOHANTY	//
		ANTARYAMI SWAIN	M/S L.K. MOHANTY	//
		VS	VS	0
743	CONTC(CPC)/0000185/2013	PRADEEPTA KUMAR MOHAPATRA, SECY. S AND M.E. DEPTT.	M/S SHASHI BHUSAN JENA	//
		PRAVAKAR SAHOO	M/S SHASHI BHUSAN JENA	//
		VS	VS	0
744	CONTC(CPC)/0000190/2013	DR. CHANDRASEKHAR KUMAR, SECRETARY, EMPLOYMENT, TECHNICAL EDUCATION AND TRAINING	M/S MANOJA KUMAR KHUNTIA	//
		MOTIRAM TANDI	M/S MANOJA KUMAR KHUNTIA	//
		VS	VS	0
745	CONTC(CPC)/0000191/2013	SUKADEV DAS, DIRECTOR, ELEMENTARY EDUCATION	M/S MANOJA KUMAR KHUNTIA	//
		GULABATI SUNA	M/S MANOJA KUMAR KHUNTIA	//
		VS	VS	0
746	CONTC(CPC)/0000192/2013	SUKADEV DAS, DIRECTOR, ELEMENTARY EDUCATION	M/S MANOJ KUMAR KHUNTIA	//
		SUBASH CHANDRA DEEP	M/S MANOJ KUMAR KHUNTIA	//
		VS	VS	0
747	CONTC(CPC)/0000193/2016	SUKADEV DAS , ELEMENTARY EDUCATION DEPTT	M/S DR. J.K. LENKA	//
		SADHAN TOILA	M/S DR. J.K. LENKA	//
		VS	VS	0
748	CONTC(CPC)/0000193/2013	MANOJ AHUJA, SECRETARY, AGRI. DEPTT.	M/S MANOJA KUMAR KHUNTIA	//
		SARAT KUMAR DIP	M/S MANOJA KUMAR KHUNTIA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		SUKADEV DAS, DIRECTOR, ELEMENTARY EDUCATION		//
749	CONTC(CPC)/0000193/2017	RAMA CHANDRA RANA	M/S J.K LENKA	//
		VS	VS	()
		DR. MONA SHARMA, COMMI. -CUM- SECY. REV.AND DISASTER MANAGEMENT DEPTT.		//
750	CONTC(CPC)/0000194/2004	SRI SIRISH CH.SAHOO	M/S U.C MOHNATY	//
		VS	VS	()
		AUROBINDO BEHERA, IAS, COMMISSIONER-CUM-SECY, WORKS DEPT.		//
751	CONTC(CPC)/0000194/2013	PARAMANANDA SUNA	M/S MANOJA KUMAR KHUNTIA	//
		VS	VS	()
		SUKADEVA DAS, DIRECTOR, ELEMENTARY EDUCATION		//
752	CONTC(CPC)/0000194/2016	SAIBA SOREN	J.K.LENKA	//
		VS	VS	()
		MANOJ AHUJA, SECY, AGRICULTURE DEPTT		//
753	CONTC(CPC)/0000206/2013	UKIL SUNA	M/S N.R. ROUSTRAY	//
		VS	VS	()
		SUKADEV DAS, ELEMENTARY EDUCATION DEPTT		//
754	CONTC(CPC)/0000212/2013	GANESWAR ROUT	SURESH BEHERA	//
		VS	VS	()
		PRIYANATH PADHI, PRINCIPAL CHIEF CONSERVATOR OF FORESTS		//
755	CONTC(CPC)/0000213/2012	PRAFULLA KUMAR KHAMARI	B.P.SATAPATHY	//
		VS	VS	()
		PRIYANATH PADHI, PRINCIPAL, CHIEF CONSERVATOR OF FOREST		//
756	CONTC(CPC)/0000214/2015	NIHAR RANJAN PARIDA	M/S SIDHESWAR MALLIK	//
		VS	VS	()
		PANCHANAN DAS, SECRETARY, INDUSTRY DEPT.		//
757	CONTC(CPC)/0000216/2004	FKAIRA MOHAN MOHAPATRA	M/S U.C MOHANTY	//
		VS	VS	()
		AUROBINDO BEHERA, IAS, COMMISSIONER-CUM-SECY, WORKS DEPT.		//
758	CONTC(CPC)/0000224/2015	TARANGABALA PRUSTY	DINESH KUMAR PANDA	//
		VS	VS	()
		VISHAL DEV, SECY., DEPT. OF CHILD AND WOMEN DEVELOPMENT		//
759	CONTC(CPC)/0000227/2018	JAGAT MOHAN	M/S PRAVAS CH. JENA	//
		VS	VS	()
		ASIT TRIPATHY, HOME DEPTT		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
760	CONTC(CPC)/0000228/2018	JAY BHAGABAN AGRAWAL VS ASIT TRIPATHY, SECRETARY, HOME DEPT.	M/S KALI PRASANNA MISHRA VS	// 0 //
761	CONTC(CPC)/0000229/2015	DWIJABAR NAYAK VS MRS. RANJITA CHAPRA, COMM. SECY. TO GOVT. SCHOOL AND MASS EDU. DEPTT.	M/S DAYANIDHI LENKA VS	// 0 //
762	CONTC(CPC)/0000229/2018	ABHEDANANDA MISHRA VS ASIT TRIPATHY, SECRETARY TO HOME DEPTT	M/S K.PMISHRA VS	// 0 //
763	CONTC(CPC)/0000230/2018	PRAMODINI MUND VS ASIT TRIPATHY, SECRETARY, HOME DEPT.	M/S KALI PRASANNA MISHRA VS	// 0 //
764	CONTC(CPC)/0000235/2012	TAPAN KUMAR MOHANTY VS UPENDRANATH BEHERA, SECRETARY, HOME DEPT.	M/S KALI PRASANNA MISHRA VS	// 0 //
765	CONTC(CPC)/0000239/2013	ABHAYA CHARAN DASH VS SUVENDU RAY, ENGINEER-IN-CHIEF-CUM-SECY WORKS DEPTT.	M/S BIRANCHI DAS VS	// 0 //
766	CONTC(CPC)/0000240/2013	ALEKHA CHANDRA MALLA VS CHANDRA SEKHAR KUMAR, SECY. INDUSTRY DEPTT.	M/S S.N. BISWAL VS	// 0 //
767	CONTC(CPC)/0000243/2016	SANJIB NARAYAN PRASAD PATI VS MANOJ AHUJA, SECY AGRICULTURE	AMIYA KUMAR MOHANTY (A) VS	// 0 //
768	CONTC(CPC)/0000244/2016	KRISHNA CHANDRA MOHANTY VS MANOJ AHUJA, SECY.AGRICULTURE	AMIYA KUMAR MOHANTY (A) VS	// 0 //
769	CONTC(CPC)/0000259/2013	DOLMANI ROHIDAS VS SIBA PRASAD DASH, ELEMENTARY EDUCATION DEPTT...	M/S M.K. KHUNTIA VS	// 0 //
770	CONTC(CPC)/0000260/2013	MOHAN MANANDA VS SIBA PRASAD DASH , ELEMENTARY EDUCATION DEPTT	M/S M.K. KHUNTIA VS	// 0 //
771	CONTC(CPC)/0000261/2013	OKIL MAHANANDA	M/S MANOJA KUMAR KHUNTIA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
772	CONTC(CPC)/0000262/2013	SIBAPRASAD DASH, DIRECTOR, ELEMENTARY EDUCATION RAMESH CHANDRA DIP	M/A M.K. KHUNTIA	//
		VS	VS	0
773	CONTC(CPC)/0000270/2013	SIBA PRASAD DASH, ELEMENTARY EDUCATION DEPTT.. NIMAI CHARAN BHOI	M/S SANJIB MOHANTY	//
		VS	VS	0
774	CONTC(CPC)/0000271/2013	RAJESH KUMAR, S.P., BOLANGIR PRAVAT KUMAR SENAPATI	SAROJNANDA MISHRA	//
		VS	VS	0
775	CONTC(CPC)/0000272/2018	PITAMBAR BISWAL, THE DIST. INSPECTOR OF SCHOOLS, HATADIHI RAKESH PATRA	P.K.RATH I	//
		VS	VS	0
776	CONTC(CPC)/0000301/2013	KRUPASINDHU MISHRA SECY. OSSC DEBADATTA SAMAL	NIRA SUNDAR PANDA	//
		VS	VS	0
777	CONTC(CPC)/0000304/2013	PRAKASH MISHRA, D.G. AND I.G. OF POLICE BIJAY KUMAR MOHAPATRA	M/S MANOJA KUMAR KHUNTIA	//
		VS	VS	0
778	CONTC(CPC)/0000304/2012	BIPIN KUMAR SAXSENA, I.A.S., PRIN. SECY. HOME DEPTT. ARJUNA CHARAN JENA	M/S B.K. BEHERA	//
		VS	VS	0
779	CONTC(CPC)/0000304/2014	GOURANG CHARAN MISHRA, D.I. OF SCHOOLS, KORAPUT GANESWAR DASH	M/S ANIL KUMAR BEHERA	//
		VS	VS	0
780	CONTC(CPC)/0000305/2014	USHARANI PADHI, IAS SECY. S AND M.E. DEPTT. LOKNATH MOHANTA	M/S ANIL KUMAR BEHERA	//
		VS	VS	0
781	CONTC(CPC)/0000307/2014	USHARANI PADHI, IAS SECY. S AND M.E. DEPTT. SHARAT CHANDRA GOCHHAYAT	M/S ANIL KUMAR BEHERA	//
		VS	VS	0
782	CONTC(CPC)/0000312/2013	USHARANI PADHI, IAS SECY. S AND M.E. DEPTT. DHIREN KUMAR KISHNA	M/S SASWTI MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
783	CONTC(CPC)/0000312/2012	INDRA SINGH , COMMANDANT 4TH, I.R.BN. DEOGARH SISIR KUMAR MALLICK VS	M/S PRABHAT KUMAR PRAHARAJ VS	// // ()
784	CONTC(CPC)/0000313/2012	HRUSIKESH BEHERA, DISTRICT INSPECTOR OF SCHOOLS, CUTTACK BAMADEV BADAETH VS	BIRAJA PRASANNA SATAPATHY VS	// // ()
785	CONTC(CPC)/0000317/2014	PRIYANATH PADHI,I.F.S.PRINCIPAL CHIEF CONSERVATOR OF FOREST PANCHANAN SATPATHY VS	M/S SIDHESWAR MALLIK VS	// // ()
786	CONTC(CPC)/0000319/2013	J.B . MOHAPATRA, ER. -IN-CHIEF, WATER RESOURCES DEPTT. ODISHA SABITA KUMAR SENAPATI VS	SHASHI BHUSAN JENA VS	// // ()
787	CONTC(CPC)/0000320/2012	RAJESH VERMA,SECY,DEPTT OF FOOD AND AGRICULTURE MANAS KUMAR MISHRA VS	K.K.SWAIN VS	// // ()
788	CONTC(CPC)/0000321/2012	RANGALALA JAMUDA,SECY,AGRICULTURE DEPTT KRUSHNA PANDEY VS	K.K. SWAIN VS	// // ()
789	CONTC(CPC)/0000322/2012	RANGALALA JAMUDA,IAS,PRINCIPAL SECY.,AGRICULTURE DEPT. KULAMANI DAS VS	K. K. SWAIN VS	// // ()
790	CONTC(CPC)/0000323/2014	RANGALALA JAMUDA,IAS,PRINCIPAL SECY.,AGRICULTURE DEPT. BASUDEV KAR VS	SAMARENDRA PATTANAIAK VS	// // ()
791	CONTC(CPC)/0000326/2013	USHA PADHY,SECY.S AND M.E. DEPT. TAPAS KUMAR MAHANANDIA VS	M/S B.R. BARIK VS	// // ()
792	CONTC(CPC)/0000327/2012	GARGI KOUL, ACCOUNTANT GENERAL BISHNU CHARAN BEHERA VS	P.K.KHUNTIA VS	// // ()
793	CONTC(CPC)/0000329/2012	SANTOSH KUMAR SARANGI,SECY,SC AND ST DEVLOPMENT DEPARTMENT DR. PITHA CHARAN MURMU VS	M/S BHOJARAJ SETH VS	// // ()
		PRADIPTA KUMAR MOHAPATRA, SECRETARY, HEALTH AND FAMILY WELFARE DEPT.		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
794	CONTC(CPC)/0000332/2016	SUBRAT DAS VS MANOJ AHUJA, SECRETARY, AGRI. DEPTT.	M/S L.P. DWIVEDY VS	// 0
795	CONTC(CPC)/0000335/2012	UTPALAMANI PATRA VS PRIYANATH PADHI, CHIEF CONSERVATOR OF FOREST	BIRAJA PRASANNA SATAPATHY VS	// 0
796	CONTC(CPC)/0000336/2012	GANESH PRASAD SAHOO VS RANGALALA JAMUDA, IAS, PRINCIPAL SECY., AGRICULTURE DEPT.	K. K. SWAIN VS	// 0
797	CONTC(CPC)/0000337/2012	DIPALI SAHOO VS RANGALALA JAMUDA, IAS, PRINCIPAL-SECY., AGRICULTURE DEPT.	K. K. SWAIN VS	// 0
798	CONTC(CPC)/0000338/2012	SUBRAT MALLIK VS RANGALALA JAMUDA, IAS, PRINCIPAL SECY., AGRICULTURE DEPT.	K.K. SWAIN VS	// 0
799	CONTC(CPC)/0000339/2012	SATYA SUNDAR BARIK VS RANGALALA JAMUDA, IAS, PRINCIPAL SECY., AGRICULTURE DEPT.	K.K. SWAIN VS	// 0
800	CONTC(CPC)/0000339/2013	PRIYADARSINI PATRO VS PRIYANATH PADHI, PRINCIPAL CHIEF CONSERVATOR	SATYAJIT BEHERA VS	// 0
801	CONTC(CPC)/0000339/2017	TRIJIB KUMAR TRIPATHY VS ASIT TRIPATHY, IAS, ADDL. CHIEF SECY. -CUM- SECY. TO GOVT . HOME DEPTT.	M/S L.K MOHANTY VS	// 0
802	CONTC(CPC)/0000340/2012	PRASANTA KUMAR SAHOO VS RANGALALA JAMUDA, IAS, PRINCIPAL SECY., AGRICULTURE DEPT.	K.K. SWAIN VS	// 0
803	CONTC(CPC)/0000352/2014	ACHYUTANANDA DAS VS SURESH MOHAPTRA, SECY. WATER RESOURCES	MANAS RANJAN MAHAPATRA VS	// 0
804	CONTC(CPC)/0000353/2014	BASANTA KUMAR MOHANTA VS USHARANI PADHI, IAS SECY. S AND M.E. DEPTT.	M/S ANIL KUMAR BEHERA VS	// 0
805	CONTC(CPC)/0000354/2014	NIRANJAN PARIDA	M/S ANIL KUMAR BEHERA	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/12/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
806	CONTC(CPC)/0000355/2014	USHARANI PADHI, IAS SECY. S AND M.E. DEPTT. SANTOSH KUMAR KASTA	M/S ANIL KUMAR BEHERA	//
		VS	VS	0
807	CONTC(CPC)/0000356/2014	USHARANI PADHI, IAS SECY. S AND M.E. DEPTT. SRIKANTHA PRADHAN	M/S ANIL KUMAR BEHERA	//
		VS	VS	0
808	CONTC(CPC)/0000360/2015	USHARANI PADHI, IAS SECY. S AND M.E. DEPTT. ASHOK KUMAR BARIK	D.ROUTRAY	//
		VS	VS	0
809	CONTC(CPC)/0000372/2013	HEMANTA KUMAR PADHI, COLLECTOR, NAYAGARH ANANDA CHANDRA BAL	PUPUN DAS	//
		VS	VS	0
810	CONTC(CPC)/0000378/2016	KRUSHNA CHANDRA NAYAK, DIST. EDUCATION OFFICER SOUMYA RANJAN PANDA	M/S J.M. PATTANAİK	//
		VS	VS	0
811	CONTC(CPC)/0000386/2014	RANJANA CHOPRA, SECRETARY, EDUCATION DEPT. KRUSHNA CHANDRA PARHI	DHULIRAM PATTNAYAK	//
		VS	VS	0
812	CONTC(CPC)/0000392/2017	USHA PADHI, SECY., SCHOOL AND MASS EDUCATION DEPT. BHARAT CHANDRA DASH	M/S L.K. MOHANTY	//
		VS	VS	0
813	CONTC(CPC)/0000412/2014	PRADIPTA KUMAR MOHAPATRA, SCHOOL AND MASS EDUCATION DEPTT.. GOURANGA CHARAN MOHANTY	M/S J.K KHUNTIA	//
		VS	VS	0
814	CONTC(CPC)/0000413/2014	SHRI JANAKI BALAVA MAHAPATRA, ER. IN-CHIEF, SECHA SADAN, WATER RESOURCES DEPTT. RANGADHARA NAIK	M/S J.K KHUNTIA	//
		VS	VS	0
815	CONTC(CPC)/0000417/2014	SHRI JANAKI BALAVA MAHAPATRA, ER. IN- CHIEF, SECHA SADAN , WATER RESOURCES DEPTT. BIPIN BIHARI SAHU	KALI PRASANNA MISHRA	//
		VS	VS	0
816	CONTC(CPC)/0000426/2014	C.J. VENUGOPAL,IA.S.,PRINCIPAL SECY.,HOME DEPT. RADHA NANDA PATNAİK	M/S S. MALLİK	//
		VS	VS	0



## ORISSA HIGH COURT

**FILING REPORT AS ON :01/12/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		TARA DUTTA, REVENUE DEPTT		//
817	CONTC(CPC)/0000438/2012	SARATHA ROUL	K.K. SWAIN	//
		VS	VS	()
		RANGALALA JAMUDA, IAS, PRINCIPAL-SECY., AGRICULTURE DEPT.		//
818	CONTC(CPC)/0000439/2012	NIRANJAN SAHOO	K. K. SWAIN	//
		VS	VS	()
		RANGALALA JAMUDA, IAS, PRINCIPAL SECY., AGRICULTURE DEPT.		//
819	CONTC(CPC)/0000443/2012	SURYAKANTI SAHOO	K.K.SWAIN	//
		VS	VS	()
		USHA PADHY, SECY., SCHOOL AND MASS EDUCATION DEPT		//
820	CONTC(CPC)/0000444/2014	PANKAJ KUMAR BARIK	M/S L.K. MOHANTY	//
		VS	VS	()
		USHA PADHI, COMM.-CUM-SECY. S AND M.E. DEPTT.		//
821	CONTC(CPC)/0000446/2016	PRABHATI SAHU	BRAJABANDHU BISWAL	//
		VS	VS	()
		RANJANA CHOPRA, SECY., S AND M.E. DEPT.		//
822	CONTC(CPC)/0000458/2012	AMIYA KUMAR NAYAK	M/S SANJIB MOHANTY	//
		VS	VS	()
		SURESH CHANDRA MOHANTY, SECRETARY, WATER RESOURCES DEPTT.		//
823	CONTC(CPC)/0000459/2012	KALINDI CHARAN MAJHI	M/S SANJIB MOHANTY	//
		VS	VS	()
		SURESH CHANDRA MOHAPATRA, SECRETARY, WATER RESOURCES DEPTT.		//
824	CONTC(CPC)/0000478/2016	PRAFULLA KUMAR MISHRA	RABINARAYAN NAYAK	//
		VS	VS	()
		SURESH CHANDRA MAHAPATRA, PRINCIPAL SECY., FOREST AND ENVIRONMENT DEPT.		//
825	CONTC(CPC)/0000503/2014	BIDYADHAR PARIDA	M/S HARA PRASAD RATH	//
		VS	VS	()
		USHA PADHY, SECY. SCH. AND MASS EDN. DEPT.		//
826	CONTC(CPC)/0000513/2012	SANGITA BEHERA	PRAVAT KUMAR PADHI	//
		VS	VS	()
		ARATI AHUJA, IAS, COMM.-CUM-SECY., WOMEN AND CHILD DEVT. DEPT.		//
827	CONTC(CPC)/0000514/2012	SATYABADI BEHERA	M/S SATYAJIT BEHERA	//
		VS	VS	()
		S.M. NARVANE, I.G. OF RAILWAY POLICE, CUTTACK		//

## ORISSA HIGH COURT

### FILING REPORT AS ON :01/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
828	CONTC(CPC)/0000521/2012	PRITILATA JENA VS GAGAN KUMAR DHAL, SECY., HIGHER EDUCATION DEPT.	HARAPRASAD RATH VS	// 0 //
829	CONTC(CPC)/0000522/2014	KABIRAJ SABAR VS PRADIPT KUMAR MOHAPATRA, IAS, COMM-CUM-SECY. DEPTT. HEALTH AND FAMILY WELFARE	M/S SUSHANTA KUMAR JOSHI VS	// 0 //
830	CONTC(CPC)/0000539/2012	SUSANTA KUMAR ROUT VS U.N.BEHERA, SECY., HOME DEPT.	MANOJ KUMAR KHUNTIA VS	// 0 //
831	CONTC(CPC)/0000622/2012	SUDHIR KUMAR DEY VS TARA DUTTA, SECRETARY REVENUE AND DISASTER MANG. DEPTT.	M/S P.K. MOHAPATRA VS	// 0 //
832	CONTC(CPC)/0000623/2012	BHAGABAN MISHRA VS TARA DUTTA, SECRETARY, REVENUE AND DISASTER MANG. DEPTT.	M/S P.K. MOHAPATRA VS	// 0 //
833	CONTC(CPC)/0000624/2012	RAMANIKANTA KAR VS TARA DUTTA, SECY., REVENUE AND DISASTER MANAGEMENT DEPT	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
834	CONTC(CPC)/0000625/2012	GOKUL CHANDRA PANDA VS TARA DUTTA, SECY., REVENUE AND DISASTER MANAGEMENT DEPT.	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
835	CONTC(CPC)/0000630/2012	BALARAM PALEI VS BIJAYEENI MOHAPATRA, DIRECTOR, STATE INSTITUTE OF H AND F.W. DEPT.	L.K. MOHANTY VS	// 0 //
836	CONTC(CPC)/0000639/2012	BAIDHAR SAHU VS TARA DUTTA, SECRETARY, REVENUE AND DISASTER MANG. DEPTT.	M/S P.K. MOHAPATRA VS	// 0 //
837	CONTC(CPC)/0000640/2012	JATINDRANATH BEHERA VS TARA DUTTA, SECY., REVENUE AND DISASTER MGMT. DEPT.	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
838	CONTC(CPC)/0000641/2012	UDAYA NARAYAN GIRI VS TARA DUTTA, SECY., REVENUE AND DISASTER MGMT. DEPT.	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
839	CONTC(CPC)/0000642/2012	NARAYAN JENA	PRAFULLA KUMAR MOHAPATRA	//

# ORISSA HIGH COURT

**FILING REPORT AS ON :01/12/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		TARA DUTTA,SECY,REVENUE AND DISASTER MGMT.DEPT.		//
840	CONTC(CPC)/0000643/2012	MARKANDA PRADHAN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		TARA DUTTA, SECY., REVENUE AND DISASTER MANAGEMENT DEPT.		//
841	CONTC(CPC)/0000644/2012	DAMBARUDHAR BISWAL	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		TARA DUTTA, SECY., REVENUE AND DISASTER MANAGEMENT DEPT.		//
842	CONTC(CPC)/0000651/2012	MIHIR KUMAR TOSH	M/S M.R. MISHRA	//
		VS	VS	0
		DR. NALINIKANTA DAS, DIRECTOR HEALTH SERVICE DEPTT..		//
843	CONTC(CPC)/0000654/2012	KRUPASINDHU PADHI		//
		VS	VS	0
		INJETI SRINIVAS , HOUSING AND URBAN DEVELOPMENT DEPTT		//
844	RVWPET(RP)/0000143/2014	STATE OF ODISHA	S.C	//
		VS	VS	0
		DEBRAJ MOHANTY		//
845	RVWPET(RPC)/0000083/2016	M.D.TRIBAL DEVELOPMENT CO-OPERATIVE CORPORATION		//
		VS	VS	0
		RAJENDRA MALI		//
846	RVWPET(RPC)/0000105/2017	ANUP KUMAR HOTA	M/S LAXMAN PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
847	RVWPET(RPC)/0000112/2016	DHIRENDRA KUMAR DASH	M/S SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
848	RVWPET(RPC)/0000113/2016	RAGHUNATH BEHERA	M/S SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
849	RVWPET(RPC)/0000124/2016	DISTRICT SUB-REGISTRAR, CUTTACK	A.S.C.	//
		VS	VS	0
		TAPAS KUMAR MAHANADIA		//

# ORISSA HIGH COURT

MISC CASES FILED on :01/12/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	3/2021 CONTC(CPB)/5/2013	SANTILATA PANIGRAHI-MP	M/S BHUBANESWAR PANIGRAHI
2	3/2021 COA/2/2021	PRATAP KUMAR VANA SURAKSHA SAMITI.-MP	BIDYADHAR MISHRA
3	10/2021 MSA/3/2013	SRI SRI BALDEVJEW-MP	M/S.S.P.MISHRA
4	11/2021 GCRLA/19/2021	STATE OF ODISHA-MP	A.S.C.
5	33/2021 ARBA/26/2012	UNION OF INDIA-MP	M/S.SAROJ KU.DASCGC
6	34/2021 ARBA/17/2021	PARAM PREMAMAYA PURUSOTTAM TRUST-MP	AJODHYA RANJAN DASH
7	43/2021 RVWPET(RP)/9/2013	STATE OF ODISHA-MP	S.C
8	64/2021 RVWPET(RPC)/124/2016	DISTRICT SUB-REGISTRAR, CUTTACK-MP	A.S.C.
9	84/2021 CONTC(CP)/271/2013	NIRAKAR SAHU-MP	K.C. MAHAPATRA
10	85/2021 CONTC(CP)/271/2013	NIRAKAR SAHU-MP	K.C. MAHAPATRA
11	86/2021 CONTC(CP)/91/2014	SUSANTA KUMAR PATEL-MP	K.N. DAS
12	88/2021 TRPCRL/93/2021	SATYABHAMA MISHRA-MP	SAILABALA JENA
13	120/2021 STREV/91/2019	TELECOM DISTRICT MANAGER BHARAT SANCHAR NIGAM, B.S.N.L.-MP	PRANAYA KISHORE HARICHANDAN
14	121/2021 STREV/92/2019	TELECOM DISTRICT MANAGER BHARAT SANCHAR NIGAM, B.S.N.L.-MP	PRANAYA KISHORE HARICHANDAN
15	122/2021 STREV/92/2019	TELECOM DISTRICT MANAGER BHARAT SANCHAR NIGAM, B.S.N.L.-MP	PRANAYA KISHORE HARICHANDAN
16	123/2021 STREV/93/2019	TELECOM DISTRICT MANAGER, B.S.N.L.-MP	PRANAYA KISHORE HARICHANDAN
17	124/2021 STREV/93/2019	TELECOM DISTRICT MANAGER, B.S.N.L.-MP	PRANAYA KISHORE HARICHANDAN
18	125/2021 STREV/94/2019	TELECOM DISTRICT MANAGER, B.S.N.L.-MP	PRANAYA KISHORE HARICHANDAN
19	126/2021 STREV/94/2019	TELECOM DISTRICT MANAGER, B.S.N.L.-MP	PRANAYA KISHORE HARICHANDAN
20	154/2021 CMAPL/599/2019	NILAKANTHA ROUT-MP	MR.SIBA NARAYAN BISWAL
21	165/2021 MATA/85/2021	RASANANDA SAMAL-MP	HEMANT KUMAR MOHANTY
22	214/2021 RPFAM/82/2017	PRAMOD BEHERA@PRAMOD KU.BEHERA-MP	M/S.BHAWANI SANKAR PANIGRAHI
23	274/2021 CONTC(CPC)/102/2013	SANTESWAR SAHOO-MP	M/S SHASHI BHUSAN JENA
24	275/2021 CONTC(CPC)/235/2012	TAPAN KUMAR MOHANTY-MP	
25	276/2021 CONTC(CPC)/354/2014	NIRANJAN PARIDA-MP	M/S ANIL KUMAR BEHERA
26	277/2021	SANTOSH KUMAR KASTA-MP	M/S ANIL KUMAR BEHERA

27	CONTC(CPC)/355/2014 278/2021	SHARAT CHANDRA GOCHHAYAT-MP	M/S ANIL KUMAR BEHERA
28	CONTC(CPC)/307/2014 279/2021	SRIKANTHA PRADHAN-MP	M/S ANIL KUMAR BEHERA
29	CONTC(CPC)/356/2014 280/2021	ABHAYA CHARAN DASH-MP	M/S BIRANCHI DAS
30	CONTC(CPC)/239/2013 281/2021	DR .INDU BHUSAN DAS-MP	M/S S. DAS
31	CONTC(CPC)/85/2013 281/2021	ABHIJIT DAS-MP	DEBARANJAN MOHAPATRA
32	CRLMP/2184/2021 282/2021	DR .INDU BHUSAN DAS-MP	M/S S. DAS
33	CONTC(CPC)/85/2013 463/2021	PREM PRAKASH PUROHIT-MP	SAMARENDRA PATTANIK
34	FAO/297/2021 464/2021	ASWINI KUMAR PRADHAN-MP	SAMARENDRA PATTANIK
35	FAO/299/2021 465/2021	SUSHREE PALLABI MISHRA-MP	MITHUN DAS
36	TRP(C)/412/2021 465/2021	NARAYAN CHANDRA SAHOO-MP	SAMARENDRA PATTANIK
37	FAO/298/2021 466/2021	SANCHITA BHATTACHARJEE-MP	
38	TRP(C)/299/2019 696/2021	SANATAN PANDA-MP	M/S.SOUBHAGYA KUMAR DASH
39	CRLREV/556/2017 697/2021	KAILASH SAHU-MP	AMLAN SHAKTI PAUL
40	CRLREV/439/2021 698/2021	SAMBIT KUMAR SWAIN-MP	B.K.RAGADA
41	CRLREV/483/2021 709/2021	PANCHANAN DHARAI @ CHITA-MP	PRASANTA KUMAR SATAPATHY
42	RSA/147/2021 710/2021	SATYABHAMA PATEL-MP	M/S.RAMAKANTA MOHANTY
43	RSA/474/2017 754/2021	SARAT CHANDRA MISHRA-MP	RAMAKANTA SAHOO
44	WPC(OA)/1564/2003 755/2021	BIJAYA KUMAR MAHAPATRA-MP	P.K.MAHAPATRA
45	WPC(OA)/1606/2003 756/2021	RABINARAYAN BEHERA-MP	
46	WPC(OA)/1867/2003 774/2021	SAYEDA RASIDUN NISA-MP	M/S.S.A.NAYEEM
47	CMP/991/2019 775/2021	JHUNA SAHOO-MP	SUSANTA KUMAR DASH
48	CMP/709/2021 776/2021	JHUNA SAHOO-MP	SUSANTA KUMAR DASH
49	CMP/709/2021 777/2021	RAMANATH@RAGHUNATH NAYAK-MP	M/S.BHAKTAHARI MOHANTY
50	CMP/1654/2017 778/2021	UMAMANI TRIPATHY-MP	M/S.BHAKTAHARI MOHANTY
51	CMP/1579/2018 779/2021	LADI NARAYAN MURTY-MP	J.R.DASH
52	CMP/710/2021 780/2021	SOUDAMINI JENA-MP	MANMAYA KUMAR DASH
53	CMP/711/2021 781/2021	BHOLANATH PRUSTY-MP	M/S.S.K.NAYAK 2
54	CMP/959/2018 1260/2021	SRIKANTA KUMAR MISHRA-MP	CHITTA RANJAN SAHU
55	CRLA/694/2021 1261/2021	SUDHANSU KUMAR SAHU-MP	JAYAKRISHNA MOHAPATRA
56	CRLA/536/2021 1262/2021	UMAKANTA MALLIK-MP	SANGRAM MISHRA
57	CRLA/695/2021 1263/2021	SAHADEV MAJHI-MP	KIRTAN DANG
	CRLA/696/2021		

58	1264/2021 CRLA/698/2021	J.JAYAKRUSHNA-MP	LAXMI CHARAN BEHERA
59	1264/2021 BLAPL/8474/2021	BAIKUNTHA SAHU-MP	DEBENDRA KUMAR SAHOO 1
60	1265/2021 BLAPL/4068/2021	SUVENDU KUMAR SWAIN-MP	Subhranshu Dash
61	1265/2021 CRLA/698/2021	J.JAYAKRUSHNA-MP	LAXMI CHARAN BEHERA
62	1266/2021 BLAPL/5089/2021	AKSHAY OJHA-MP	LALITENDU MISHRA
63	1266/2021 CRLA/699/2021	J.SANTOSH-MP	LAXMI CHARAN BEHERA
64	1267/2021 BLAPL/4404/2021	ELIAS KARADA-MP	MANORANJAN PADHY
65	1267/2021 CRLA/700/2021	A. RAMESH-MP	LAXMI CHARAN BEHERA
66	1268/2021 CRLA/699/2021	J.SANTOSH-MP	LAXMI CHARAN BEHERA
67	1268/2021 BLAPL/10699/2021	BAPI @ RASHMI RANJAN JENA-MP	KULDEEP MOHANTY
68	1269/2021 CRLA/700/2021	A. RAMESH-MP	LAXMI CHARAN BEHERA
69	1269/2021 BLAPL/3678/2021	SANTOSH KUMAR BEHERA @ SANJI-MP	
70	1270/2021 BLAPL/511/2021	SUBALAL @ SUBULAL TOKRIA-MP	SUCHIT KUMAR NAYAK
71	1270/2021 CRLA/701/2021	M.KRISHNA-MP	LAXMI CHARAN BEHERA
72	1271/2021 BLAPL/10051/2021	MANAS RANJAN DAS@ GURUJI-MP	LAXMAN PRADHAN
73	1271/2021 CRLA/701/2021	M.KRISHNA-MP	LAXMI CHARAN BEHERA
74	1272/2021 BLAPL/10089/2021	MANASRANJAN DAS@ GURUJEE-MP	LAXMAN PRADHAN
75	1273/2021 BLAPL/2545/2021	SANGRAM @ CHINMAYA SAMAL-MP	
76	1461/2021 ABLAPL/16342/2019	DURYODHAN SAMAL-MP	
77	1462/2021 ABLAPL/18789/2019	ANTARYAMI BADU-MP	
78	1463/2021 ABLAPL/4069/2021	ASHUTOSH BISWAL-MP	JITENDRA SAMANTARAY
79	1464/2021 ABLAPL/19137/2019	AMULYA RAULA-MP	
80	1908/2021 CRLMC/2332/2021	VISWAS TRIPATHI-MP	GOPINATH MISHRA
81	1909/2021 CRLMC/2476/2021	BISWARANJAN SARANGI-MP	MANOJ KUMAR PANDA
82	1910/2021 CRLMC/2477/2021	PRABHU CHARAN DAS,@KUNA-MP	PARTHA SARATHI NAYAK
83	1911/2021 CRLMC/2478/2021	UTTAM KUMAR BEHERA-MP	PARTHA SARATHI NAYAK
84	1912/2021 CRLMC/2480/2021	RAMESH CHANDRA DAS-MP	DILLIP KUMAR MOHANTY
85	1913/2021 CRLMC/2483/2021	HRUSHIKESH SAHOO-MP	SUBASH CHANDRA ROUTRAY
86	1914/2021 CRLMC/2483/2021	HRUSHIKESH SAHOO-MP	SUBASH CHANDRA ROUTRAY
87	1915/2021 CRLMC/1608/2020	RABINDRA KUMAR SAHOO-MP	
88	1916/2021 CRLMC/2495/2021	KALYANI PANDA-MP	RABI NARAYAN MISHRA
89	2265/2021	CUTTACK CENTRAL CO OPERATIVE BANK LTD.-MP	BIDYALOK MOHAPATRA

90	WA/931/2021 3031/2021 WPC(OAC)/3816/2012	NALINI KUMAR BEHURA-MP	SANJB MOHANTY
91	3032/2021 WPC(OAC)/1995/2012	SUPRAVA MOHAPATRA-MP	M/S SUKANTA KUMAR DALAI
92	3033/2021 WPC(OAC)/1995/2012	SUPRAVA MOHAPATRA-MP	M/S SUKANTA KUMAR DALAI
93	3034/2021 WPC(OAC)/143/2012	SUKANTA KUMAR DAS-MP	MANOJA KUMAR KHUNTIA
94	3035/2021 WPC(OAC)/143/2012	SUKANTA KUMAR DAS-MP	MANOJA KUMAR KHUNTIA
95	3036/2021 WPC(OAC)/143/2012	SUKANTA KUMAR DAS-MP	MANOJA KUMAR KHUNTIA
96	3037/2021 WPC(OAC)/143/2012	SUKANTA KUMAR DAS-MP	MANOJA KUMAR KHUNTIA
97	3038/2021 WPC(OAC)/143/2012	SUKANTA KUMAR DAS-MP	MANOJA KUMAR KHUNTIA
98	3039/2021 WPC(OAC)/143/2012	SUKANTA KUMAR DAS-MP	MANOJA KUMAR KHUNTIA
99	3040/2021 WPC(OAC)/2356/2012	SAYED TANWIR AHAMED-MP	M/S B.S TRIPATHY
100	3041/2021 WPC(OAC)/1326/2012	TAPAN KUMAR MOHANTY-MP	
101	3042/2021 WPC(OAC)/2607/2012	BIBHUTI BHUSAN MAHALIK-MP	M/S SIDDHARTHA RAY
102	3043/2021 WPC(OAC)/2356/2012	SAYED TANWIR AHAMED-MP	M/S B.S TRIPATHY
103	3044/2021 WPC(OAC)/2607/2012	BIBHUTI BHUSAN MAHALIK-MP	M/S SIDDHARTHA RAY
104	3045/2021 WPC(OAC)/2361/2012	PRAHALLAD CH. SHANKHUA-MP	M/S N.C ROUT
105	3046/2021 WPC(OAC)/1347/2012	KRUPASINDHU PADHI-MP	
106	3047/2021 WPC(OAC)/2393/2012	SIDHESWAR MOHAPATRA-MP	M/S SUSANTA KU. MISHRA
107	3048/2021 WPC(OAC)/1835/2012	FAKIR MOHAN SWAIN-MP	M/S PRASANTA KUMAR MOHANTY
108	3049/2021 WPC(OAC)/4307/2012	ARJUN KARUA-MP	
109	3050/2021 WPC(OAC)/1536/2012	HRUSIKESH MISHRA-MP	
110	3051/2021 WPC(OAC)/2403/2012	MANAS RANJAN MISHRA-MP	M/S S.K DASH
111	3052/2021 WPC(OAC)/3858/2012	RABINDRA KUMAR BEHERA-MP	SUBASH CHANDRA ACHARYA
112	3053/2021 WPC(OAC)/3859/2012	PRATAP CHANDRA PARIDA-MP	SUBASH CHANDRA ACHARYA
113	3054/2021 WPC(OAC)/4297/2014	ACHINTA KUMAR MOHAPATRA-MP	
114	3055/2021 WPC(OAC)/2077/2012	MAHESWAR BARIK-MP	
115	3056/2021 WPC(OAC)/1349/2003	PROMOD KUMAR SABAT-MP	M/S MANOJ MISHRA
116	3057/2021 WPC(OAC)/3897/2012	DR MANOJ KUMAR PADHY-MP	SANJIB MOHANTY
117	3058/2021 WPC(OAC)/2014/2012	SUSANTA KUMAR NAYAK-MP	
118	3059/2021 WPC(OAC)/4490/2012	PRASANTA BEHERA-MP	
119	3060/2021 WPC(OAC)/2019/2012	RAMESH KUMAR SWAIN-MP	
120	3061/2021 WPC(OAC)/2377/2012	GOURI SANKAR MISHRA-MP	

121	3062/2021 WPC(OAC)/18/2012	TRILOCHANA PADHY-MP	M/S S.N SHARMA
122	3063/2021 WPC(OAC)/1961/2012	BHOLANATH MOHANTA-MP	
123	3064/2021 WPC(OAC)/1191/2012	ADITYA BARKANDAZ-MP	
124	3065/2021 WPC(OAC)/4501/2012	BAIKUNTHA NATH PANDA-MP	
125	3066/2021 WPC(OAC)/1706/2003	NARAYAN RAJ-MP	M/S BIRAJA PRASANNA SATAPAHTY
126	3067/2021 WPC(OAC)/1959/2012	SITANATH MOHANTA-MP	
127	3068/2021 WPC(OAC)/2041/2003	DURYODHAN MAHANTA-MP	M/S K.K. SWAIN
128	3069/2021 WPC(OAC)/1957/2012	SAMBHU MUKHI-MP	
129	3070/2021 WPC(OAC)/4041/2012	SANJAY SAMAL-MP	M/S B.S TRIPATHY 1
130	3071/2021 WPC(OAC)/4041/2012	SANJAY SAMAL-MP	M/S B.S TRIPATHY 1
131	3072/2021 WPC(OAC)/1722/2003	RABINDRA NATH DASH-MP	M/S B.S TRIPATHY
132	3073/2021 WPC(OAC)/3483/2012	S.PADMANABHA DORA-MP	
133	3074/2021 WPC(OAC)/1958/2012	SAMBHUNATH DHAL-MP	
134	3075/2021 WPC(OAC)/3487/2012	MOHADEV SOBHA SUNDAR-MP	
135	3076/2021 WPC(OAC)/33/2012	DILLIP KUMAR MALLICK-MP	M/S ABHIRAM SWAIN
136	3077/2021 WPC(OAC)/1740/2003	ASWINI MEHERDA-MP	M/S A.K NANDA
137	3078/2021 WPC(OAC)/2408/2012	BARUN KUAMR NAYAK-MP	
138	3079/2021 WPC(OAC)/2601/2012	DHIRENDRA KUMAR HOTA-MP	
139	3080/2021 WPC(OAC)/1161/2012	SHRI NAGENDRA KISHORE SAHOO-MP	M/S D.S MISHRA
140	17576/2021 WP(C)/37318/2021	DEBASISH SATPATHY-MP	TRILOCHAN BARIK
141	17577/2021 WP(C)/37919/2021	M/S SHRI MAA ENGINEERING SERVICES-MP	PRABODHA CHANDRA NAYAK
142	17578/2021 WP(C)/37922/2021	M/S.K.L.INFRABUILD PVT. LTD.,BOLANGIR-MP	PRABODHA CHANDRA NAYAK
143	17579/2021 WP(C)/37924/2021	KASHINATH MITRA-MP	SOUMYA RANJAN MOHANTY
144	17580/2021 WP(C)/37925/2021	M/S PRAKASH ROADLINES CORP. LTD.-MP	AVIJIT PATNAIK
145	17581/2021 WP(C)/37933/2021	RAMESH SAMAL-MP	TRILOCHAN PANIGRAHI
146	17582/2021 WP(C)/37937/2021	BIKASH CHANDRA BEHERA-MP	BISWAMBAR MOHANTY
147	17583/2021 WP(C)/37938/2021	PRAFULLA KUMAR SETHY-MP	GYANA RANJAN SETHI
148	17584/2021 WP(C)/1615/2018	MALAYA KUMAR NAIK-MP	M/S.SMITA RANJAN PATNAIK
149	17585/2021 WP(C)/13784/2019	RAMANATH @ RAGHUNATH NAYAK-MP	M/S.BHAKTAHARI MOHANTY
150	17586/2021 WP(C)/37945/2021	JYOTSNARANI MUKHI @ GHADEI-MP	RABI NARAYAN BEHERA
151	17587/2021 WP(C)/37946/2021	PARBATIBALA DAS-MP	BIRAJA PRASANNA DAS
152	17588/2021	PRADIPTA HATI-MP	TRILOCHAN BARIK



153	WP(C)/37603/2021 17589/2021 WP(C)/37947/2021	M/S CENTRE FOR ADVANCED RESEARCH ON ALTERNATIVE MEDICINE, BIRAMPY	SATYAJIT MISHRA
154	17590/2021 WP(C)/37948/2021	DR. RAKESH KUMAR ROUTH-MP	SAMEER KUMAR DAS
155	17591/2021 WP(C)/37545/2021	DEBADUTTA DASH-MP	SUSANTA KUMAR DASH
156	17592/2021 WP(C)/37909/2021	SOBIKA AGRAWAL-MP	PRATEIK PARIJA
157	17593/2021 WP(C)/37910/2021	M/S.OM CONSTRUCTIONS,BOLANGIR-MP	PRATEIK PARIJA
158	17594/2021 WP(C)/37950/2021	KABITA BISWAL-MP	PRAFULLA KUMAR RATH
159	17595/2021 WP(C)/37911/2021	SUBASISH ACHARYA-MP	PRATEIK PARIJA
160	17596/2021 WP(C)/37951/2021	ASRAF KHAN-MP	PRAFULLA KUMAR RATH
161	17597/2021 WP(C)/37912/2021	RAJENDRA KUMAR SAHU-MP	PRATEIK PARIJA
162	17598/2021 WP(C)/37914/2021	LAXMI NARAYAN JAIN-MP	PRATEIK PARIJA
163	17599/2021 WP(C)/37952/2021	MAHABIR DASH-MP	ABHISEK AGARWAL
164	17600/2021 WP(C)/37954/2021	SANTOSH DEVI AGARWAL-MP	LALIT KUMAR MAHARANA
165	17601/2021 WP(C)/8585/2017	PUSPANJALI CHHATRIA-MP	M/S.GEETANJALI MAJHI
166	17602/2021 WP(C)/23156/2017	KUNTABHATTA MAJHI-MP	M/S.GEETANJALI MAJHI
167	17603/2021 WP(C)/37956/2021	M/S UNICORN WIRES PVT. LTD.-MP	TUNA SAHU
168	17604/2021 WP(C)/37167/2021	BAIKUNTHA CHARAN SAHOO-MP	
169	17605/2021 WP(C)/37866/2021	KRUSHNA CHANDRA MOHAPATRA-MP	GOPAL PRASAD MOHAPATRA
170	17606/2021 WP(C)/37924/2021	KASHINATH MITRA-MP	SOUMYA RANJAN MOHANTY
171	17607/2021 WP(C)/37965/2021	NIRAKAR MOHANTY-MP	SRINIBASH SATAPATHY
172	17608/2021 WP(C)/35925/2020	SUSANTA KUMAR BARIK-MP	S.K.SAMAL
173	17609/2021 WP(C)/32342/2020	MINATI BINDHANI-MP	KRISHNA CHANDRA SAHU
174	17610/2021 WP(C)/35564/2020	KAMINI PANIGRAHI-MP	S.K.SAMAL
175	17611/2021 WP(C)/4564/2021	CHANDAN KUMAR KAR-MP	PITAMBAR ACHARYA
176	17612/2021 WP(C)/34825/2020	ARCHANA PRADHAN-MP	SATYA SINDHU KASHYAP
177	17613/2021 WP(C)/37969/2021	SUDEEP KUMAR JENA-MP	TANMAY MISHRA
178	17614/2021 WP(C)/28024/2019	SUNITA SWAIN-MP	M/S.JITENDRA KUMAR DIGAL
179	17615/2021 WP(C)/37975/2021	SANDEEPTA KUMAR PRUSTY-MP	GYANA RANJAN SETHI
180	17616/2021 WP(C)/29453/2021	SMITA ROUTH-MP	KUNAL KUMAR SWAIN
181	17617/2021 WP(C)/37979/2021	JAYADEV SAMAL-MP	BIRAJA PRASANNA SATAPATHY
182	17618/2021 WP(C)/14715/2021	DHRUBA CHARAN BEHERA-MP	
183	17619/2021 WP(C)/37982/2021	BINAYA NARAYAN SAHOO-MP	KUNAL KUMAR SWAIN

184	17620/2021 WP(C)/37984/2021	JAYAPRAVA ROUT-MP	MANOJ KUMAR MOHANTY
185	17621/2021 WP(C)/37985/2021	DR. BHAGIRATHI PRADHAN-MP	BUDHADEV ROURTRAY
186	17622/2021 WP(C)/37987/2021	BASANTA KUMAR ROUT-MP	SUKANTA KUMAR DALAI
187	17623/2021 WP(C)/37988/2021	SOUMYA RANJAN DASH-MP	BHABANI SANKAR TRIPATHY 1
188	17624/2021 WP(C)/37989/2021	CH. JAGADISWAR REDDY-MP	SUKANTA KUMAR DALAI
189	17625/2021 WP(C)/37990/2021	TRIMURTY PRASAD NAYAK-MP	BHABANI SANKAR TRIPATHY 1
190	17626/2021 WP(C)/37991/2021	BULU KUMAR PANDA-MP	SUKANTA KUMAR DALAI
191	17627/2021 WP(C)/37992/2021	BANA BIHARI BEHERA-MP	BHABANI SANKAR TRIPATHY 1
192	17628/2021 WP(C)/37993/2021	KISHORE CHANDRA ROUT-MP	SUBHENDU KUMAR NAYAK
193	17629/2021 WP(C)/37994/2021	ROHITA KUMAR MOHANTY-MP	SUKANTA KUMAR DALAI
194	17630/2021 WP(C)/7726/2016	ASHIS KUMAR NAYAK-MP	MR.MANORANJAN NAYAK
195	17631/2021 WP(C)/37995/2021	GADADHAR SWAIN-MP	MITHUN DAS
196	17632/2021 WP(C)/37996/2021	DHIRENDRA KUMAR DASH-MP	SUKANTA KUMAR DALAI
197	17633/2021 WP(C)/37997/2021	ASHOK KUMAR SAHU-MP	SUKANTA KUMAR DALAI
198	17634/2021 WP(C)/38002/2021	SANJAY KUMAR-MP	SUKANTA KUMAR DALAI
199	17635/2021 WP(C)/36454/2021	PRAMOD KUMAR SAHOO-MP	SUJATA JENA
200	17636/2021 WP(C)/37886/2021	GEETARANI NAIK-MP	KISHORE KUMAR MISHRA
201	17637/2021 WP(C)/38016/2021	SACHIN AGRAWAL-MP	HARDEEP SINGH SALUJA
202	17638/2021 WP(C)/38018/2021	SANJAY KUMAR LATH-MP	RAKESH BEHERA
203	17639/2021 WP(C)/38020/2021	M/S.SRI OMI INFRA,BOLANGIR-MP	RAKESH BEHERA
204	17640/2021 WP(C)/38021/2021	ST. XAVIERS HIGH SCHOOL-MP	SOMADARSAN MOHANTY
205	17641/2021 WP(C)/17337/2018	KONDURI GHADEI-MP	M/S.SIBA NARAYAN BISWAL
206	17642/2021 WP(C)/38022/2021	SATYA SIBA BARIK-MP	HRUDANANDA MOHAPATRA
207	17643/2021 WP(C)/17337/2018	KONDURI GHADEI-MP	RAJ KISHOR SWAIN
208	17644/2021 WP(C)/16708/2021	SONALIKA SWAIN-MP	DURGESH NARAYAN RATH
209	17645/2021 WP(C)/16709/2021	SUJATA NAYAK-MP	DURGESH NARAYAN RATH
210	17646/2021 WP(C)/38025/2021	PRATAP KUMAR NAYAK-MP	RAJEET ROY
211	17647/2021 WP(C)/38026/2021	MAHENDRA KUMAR SINGH-MP	SANTOSH KUMAR DASH
212	17648/2021 WP(C)/38028/2021	SANJAY KUMAR LATH-MP	HARDEEP SINGH SALUJA
213	17649/2021 WP(C)/36736/2021	ROSALINI PATI-MP	SUKANTA KUMAR NAYAK
214	17650/2021 WP(C)/38029/2021	SACHIN AGRAWAL-MP	RAKESH BEHERA
215	17651/2021	UMESH CH. BARIK-MP	

216	WP(C)/14472/2021 17652/2021	SATYABHAMA BEHERA-MP	
217	WP(C)/33291/2021 17653/2021	RAMESH CHANDRA GOCHHAYAT-MP	PRAFULLA KUMAR MOHAPATRA
218	WP(C)/38033/2021 17654/2021	LINGARAJ REDDY-MP	PRASANTA KUMAR NAYAK
219	WP(C)/38035/2021 17655/2021	MD.ARIF JAMAL ANSARI-MP	PRASANTA KUMAR NAYAK
220	WP(C)/38036/2021 17656/2021	SATYASINI GURU-MP	BYOMOKESH SAHOO
221	WP(C)/38039/2021 17657/2021	TAPASH KUMAR BARIK-MP	SASWAT DAS
222	WP(C)/38047/2021 17658/2021	TAPASH KUMAR BARIK-MP	SASWAT DAS
223	WP(C)/38047/2021 17659/2021	ATUL KUMAR JAIN-MP	PRABODHA CHANDRA NAYAK
224	WP(C)/38048/2021 17660/2021	DR. H.PARTHA SARATHI PATRA-MP	RabindraNath Prusty
225	WP(C)/38049/2021 17661/2021	PADMA LOCHAN MOHANTA-MP	SURYAKANTA DWIBEDI
226	WP(C)/38052/2021 17662/2021	PRAFULLA KUMAR BEHERA-MP	SURYAKANTA DWIBEDI
	WP(C)/38055/2021		